

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 41 OF 2024 / EZ**

Nanda Jhodia

...Applicant

VERSUS

M/s. Utkal Alumina International
Ltd. & Others

...Respondents

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3.	Photocopy of the letter No.3313 dtd.06.03.2023 issued by the R.No.7 Board. (ANNEXURE – R7/2)	
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By the Respondent No.7

Kolkata

Through

Date:

Smt Papiya Banerjee Bihani,
Advocates for the Respondent No.7
(State Pollution Control Board, Odisha)
e-mail:pbanerjeebihani@gmail.com

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EASTERN ZONE BENCH, KOLKATA
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VERSUS

M/s. Utkal Alumina International
Ltd. & Others ...Respondents

**AFFIDAVIT ON BEHALF OF STATE POLLUTION
CONTROL BOARD, ODISHA, R.NO.7.**

I, Dr. Kailasam Murugesan, IFS, son of late Paramasivam

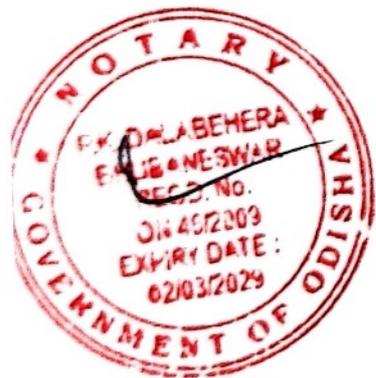
Kailasam aged around 56 years, at present working as Member
Secretary, State Pollution Control Board, having my office at
Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-VIII, P.O.
Nayapalli, Bhubaneswar, Dist – Khurda, Odisha-751012, do

hereby solemnly affirm and state as under:

1. That I am the Member Secretary of the Respondent No.7
Board and, as such, am well-acquainted with the facts and
circumstances with the case and competent to swear this
affidavit.



2. That I have gone through the averments made in the OA and understood the contents thereof.
3. That the OA has been filed by the applicants seeking a direction to the R.No.1 to shift its conveyor belt away from human habitation or displace the habitation from the existing conveyor belt with appropriate rehabilitation measures and to restore the land and water bodies which has been polluted by the R.No.1 including computation of environmental compensation against it.
4. That the Hon'ble Tribunal while adjudicating the OA vide their order dtd.01.03.2024 has been pleased to constitute a committee comprising of the following members:
 - (i) Senior Scientist, Ministry of Environment, Forests and Climate Change, IRO, Bhubaneswar.
 - (ii) Senior Scientist, Central Pollution Control Board,
 - (iii) Senior Scientist, Odisha State Pollution Control Board, and



- (iv) District Collector, Rayagada, or his representative not below the rank of Additional District Magistrate.

The committee has been directed to visit the site in question and cause an inspection and submit the report on affidavit. The Collector & District Magistrate, R.No.4 has been declared as the Nodal Office and also to file the report of the committee on affidavit.

5. That soon after receipt of the copy of order dtd.01.03.2024, the Board has nominated the Regional Officer, Rayagada to represent the committee constituted by the Hon'ble Tribunal on behalf of the R.No.7 Board and intimated the same to the Collector & DM, Rayagada vide letter No.3167 dtd.07.03.2024 with copy to the Regional Officer, Rayagada. A copy of letter dtd.07.03.2024 is annexed to this affidavit and marked as **ANNEXURE – R7/1.**



6. That it is reported by the Regional Officer, Rayagada of this Board who has been nominated to represent the Board in the joint committee constituted by the Hon'ble

Tribunal that the committee has already visited the site on dtd.05.04.2024 and as per direction dtd.01.03.2024 of the Hon'ble Tribunal, the committee report will be filed by the Collector & DM, Rayagada (R.No.4) on affidavit before the Hon'ble Tribunal.

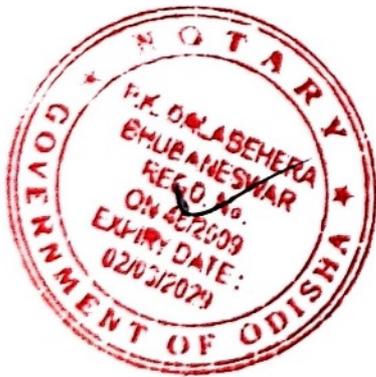
7. That the para wise reply of the averments made in the OA is given below:

a. That as regards the averments made in para-1 of the OA, it is humbly submitted that the allegation made therein that despite repeated complaint the authorities did not take any stringent action is not correct. After receipt of complaint filed by the villagers of Dwimundi, Lachuguda, the R.No.7 Board through its officials have carried out inspection on 1.10.2022, 9.12.2022 and 17.1.2023 and on the basis of the observations of the inspection reports, the R.No.1 unit was directed to take following immediate corrective actions for removal of the lapses and report compliance vide Board's letter No.3313 dtd.06.03.2023. In response to the same the



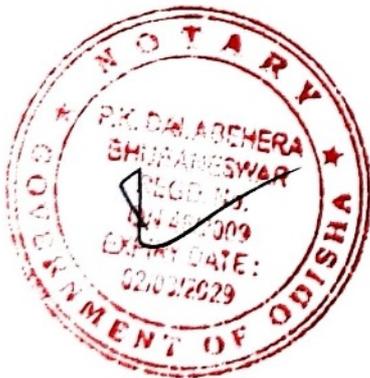
R.No.1 unit has submitted the compliance report vide letter dtd.22.03.2023. In order to verify the compliance submitted by the R.No.1 unit the officials of Regional Office, Rayagada of the R.No.7 Board has carried out inspection on 28.03.2023 and submitted their report showing the compliance status of the R.No.1 unit to the direction issued by the R.No.7 Board. A copy of letter No.3313 dtd.06.03.2023 issued by the R.No.7 Board, compliance report dtd.22.03.2023 submitted by the R.No.1 unit and inspection report dtd.28.03.2023 of the Regional Officer, Rayagada forwarded to the head office vide letter No.1059 dtd.10.04.2023 is annexed to this affidavit and marked as ANNEXURE-R7/2, ANNEXURE-R7/3 and ANNEXURE-R7/4 respectively.

- b. That as regards the averments made in para-2 of the OA it is humbly submitted that the R.No.7 Board vide letter No.4860 dtd.31.03.2024 has granted consent to operate under the provisions of Sec.25 of the Water



(PCP) Act, 1974 and Sec.21 of the Air (PCP) Act, 1981 to the R.No.1 unit valid upto 31.03.2026 for production of (1) Calcined Alumina : 2.67 Million Tonne per Annum, (2) Thermal Power : 3x30 MW and (3) Facilities of upper carriage maintenance for BTCs & BTAP Wagon.

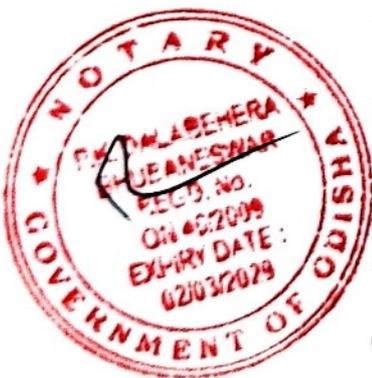
- c. That as regards the averments made in para-3 of the OA it is humbly submitted that Bauxite is being conveyed from Baphilimal Mines Plant Bauxite yard through 18.2Km conveyor belt with single transportation and the hood cover has been installed over the conveyor belt. Water sprinkling system has been provided at bauxite conveyor transfer points to control fugitive dust emissions at intermediate or medium junction house of LDC and it was found that the G. I. Sheet have been provided over the intermediate or medium junction. Further, it was found that the acoustic enclosure work to control noise at the intermediate



junction house near Lachuguda village has been completed.

d. That as regards the averments made in para-4 of the OA, it is humbly submitted that so far as the inaction by the R.No.7 Board is not correct as can be seen from the para-7a of the present affidavit. Further, the writ petition No.24990/2022 in the matter of Nanda Jhodia v. State of Odisha & Ors., copy of the order dtd.31.10.2022 has been annexed as Annexure-1 of the OA, the same has been disposed of at the stage of admission without appearance of this Board.

e. That as regards the averments made in para-5 & 6 of the OA, it is humbly submitted that in the order dtd.31.10.2022, the Hon'ble High Court of Orissa (Annexure-1 of the OA) has directed the OP No.2 i.e. R.D.C, Southern Division, Berhampur to take a decision on the representation in accordance with law and accordingly the committee headed by the Sub-Collector, Rayagada has visited the site on dtd.



31.12.2022 and submitted the report. The Regional Officer, Rayagada of this Board has been included as one of the member of the committee. The report of the committee has been forwarded by the Regional Officer, Rayagada of the R.No.7 Board to the Collector & DM, Rayagada (R.No.4) vide his letter No.120 dtd.06.01.2023. A copy of the letter dtd.06.01.2023 alongwith the inspection report of committee and analysis report is annexed to this affidavit and marked as **ANNEXURE – R7/5 Colly.**

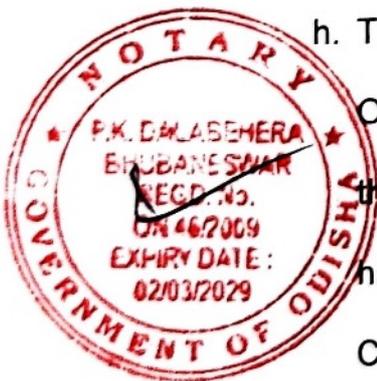
- f. That as regards the averments made in para-7 of the OA, it is humbly submitted that to assess the ambient air quality and pollution load in the form of dust concentration in ambient air near medium junction house of LDC (Long Distance Conveyor) during running of conveyor belt ambient air quality monitoring was conducted on dtd. 26.04.2024 near junction house towards Lachuguda village and the analysis report reveals that the same is within the prescribed standard



of the Board. Copy of the Analysis report dtd.01.05.2024 is annexed to this affidavit and marked as **ANNEXURE – R7/6**.

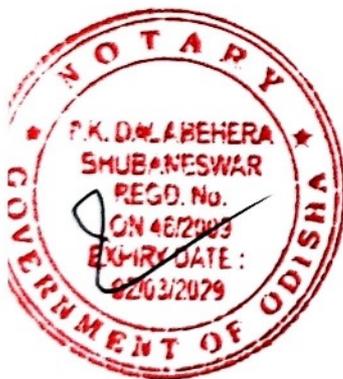
g. That as regards the averments made in para-8 of the OA, it is humbly submitted that the Alumina Refinery Plant and Co-generation Thermal Power Plant along with Long Distance Bauxite Conveyor of the R.No.1 unit were in operation on the day of enquiry. The committee constituted by the Hon'ble Tribunal in their order dtd.01.03.2024 have visited the site on dtd.05.04.2024 and found that the Long Distance Bauxite Conveyor belt was in operation.

h. That as regards the averments made in para-9 of the OA, it is humbly submitted that a meeting was held on the petition of villagers of Dwimundi due to the pollution hazard by the R.No.1 unit under the chairmanship of Chief Secretary on dtd.03.03.2023 and in the proceedings it is indicated that the pollution has not been a criteria for granting displaced person (DP) status



to the people. Copy of the proceedings along with the Attendance Sheet containing the members who were present in the meeting is annexed to this affidavit and marked as **ANNEXURE – R7/7 Colly**.

- i. That as regards the averments made in para-10 of the OA it is humbly submitted that in the meantime, the R.No.1 unit has already obtained environmental clearance from the MoEF&CC for expansion of Alumina Refinery (1.5 MTPA to 3.0 MTPA) along with Co-generation power plant (90MW to 150MW) at Dorgruha, Kasipur, Rayagada. Copy of the letter dtd.25.06.2018 regarding grant of environmental clearance issued by MoEF&CC in favour of R.No.1 unit is annexed to this affidavit and marked as **ANNEXURE – R7/8**.



8. That in view of the facts indicated above no further comments on the grounds of the OA may be necessary by the R.No.7 Board.

- 9. That the R.No.7 Board craves leave of this Hon'ble Tribunal to file further affidavit, if required, for proper adjudication of this case.
- 10. That the annexures annexed to the present affidavit are true and correct copies of their originals.
- 11. That the contents of the above paragraphs are true and correct to the best of my knowledge, as derived from the official records, and that nothing material has been concealed therefrom.



IDENTIFIED BY ME
S. N. Nayak
 30/7/2024
ADVOCATE, BHUBANESWAR

VERIFICATION:

[Signature]
DEPONENT
 Member Secretary
 State Pollution Control Board
 Odisha, Bhubaneswar

I, the above named deponent, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge, as derived from official records, and that nothing material has been concealed therefrom.

Verified at Bhubaneswar on this the 30th day of July, 2024.

THE ABOVE NAMED DEPONENT BEING IDENTIFIED BY... *S. N. Nayak* ADV. BBSR APPEARS BEFORE ME AND STATE AN OATH ON... *30/7/24* ... AT ABOUT *3.45*...AM/PM THAT THE CONTAINTS OF THIS AFFIDAVIT ARE TRUE TO THE BEST OF HIS/ HER KNOWLEDGE

[Signature]
DEPONENT
 Member Secretary
 State Pollution Control Board
 Odisha, Bhubaneswar

[Signature]
P.K. DALABEHRA
 Notary Bhubaneswar
 Regd. No. ON-46/09



EPABX: 2561909/2562847
Tel: 2562822, 2560955
Email: Paribesh1@ospcboard.org
Website: www.ospcboard.org

STATE POLLUTION CONTROL BOARD, ODISHA

[DEPARTMENT OF FOREST AND ENVIRONMENT, GOVERNMENT OF ODISHA]
Paribesh Bhawan, A/118, Nilakanthanagar, Unit - VIII,
Bhubaneswar - 751 012, INDIA

No. 3167
VII - L - Misc - 1078

Date: 07/03/2024

E-mail / Speed Post

To

The Collector & District Magistrate
Rayagada.

Sub: OA No.41/2024/EZ - Nanda Jhodia & Another v. M/s. Utkal Alumina International Ltd. & Others.

Sir,

The Hon'ble NGT, while adjudicating the aforesaid OA vide their order dtd.1.03.2024 has been pleased to constitute a committee consisting of the following members:

- (1) Senior Scientist, Ministry of Environment, Forests and Climate Change, IRO, Bhubaneswar,
- (2) Senior Scientist, Central Pollution Control Board,
- (3) Senior Scientist, Odisha State Pollution Control Board, and
- (4) District Collector, Rayagada, or his representative not below the rank of Additional District Magistrate.

Further, the Hon'ble Tribunal has directed that the Committee shall visit the site in question and cause an inspection to be carried out within four weeks with respect to the allegations made in the OA and submit its report on affidavit before the next date of listing. The District Collector, Rayagada, R.No.4 shall file the Report of the Committee on affidavit who shall also be the Nodal Office for all logistic purposes. The case is posted to 16.04.2024.

Sri Ashok Kumar Bhoi, Regional Officer (9437420113 / 9438883897) of this Board at Rayagada has been nominated to represent the committee constituted by the Hon'ble Tribunal on behalf of the Board. A copy of the OA and order dtd.1.3.2024 are enclosed for further action at your end.

Encl: As above.

Yours faithfully,

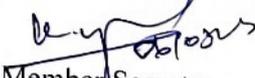

Member Secretary

Memo No. 3168 / Date: 07/03/2024.

E-mail/Speed Post

Copy along with copy of enclosure forwarded to the Regional Officer, SPC Board, Rayagada for information and necessary action.

Encl: As above.


Member Secretary



By Post/ E-mail

EPABX : 2561909/2562847
E-mail: paribesh1@ospcboard.org
Website: www.ospcboard.org

STATE POLLUTION CONTROL BOARD, ODISHA

[DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVERNMENT OF ODISHA]
Paribesh Bhawan, A/118, Nilakantha Nagar, Unit – VIII
Bhubaneswar – 751 012, INDIA

No. 3313 /

IND-I- Con-6101

Date: 06.03.2023 /

To

The Unit Head,
M/s Utkal Alumina International Ltd. (Alumina Refinery),
At: Doraguda, PO: Kucheipadar,
Dist: Rayagada – 765015
E-mail: utkal.alumina@adityabirla.com / bhaskar.patro@adityabirla.com

Sub: Public complaint alleging air and noise pollution due to M/s Utkal Alumina International Ltd. (Alumina Refinery), Rayagada – Reg...

Sir,

With reference to the above, this is to inform that your unit was inspected on 01.10.2022 in connection to the public complaint filed by the villagers of Dwimundi under Kashipur Block. The complaint is mainly alleged of air, noise and other pollution hazard due to operation of the industry. Subsequently, another enquiry was conducted on 17.01.2023 by a Committee headed by Sub-Collector, Rayagada including other officials from Revenue Department and State Pollution Control Board, Odisha. Similarly another inspection was also carried out on 09.12.2022 to investigate the public complaint filed by the villagers of Lachhuguda. The overall following lapses were found in these inspection reports (Copies enclosed) towards environmental management by your alumina refinery.

1. Spillage of bauxite ore from the overhead conveyor was observed at the rod mill area.
2. The dust suppression system in the intermediate junction house of long distance conveyor near the village Lachhuguda is not adequate.
3. There was fugitive emission due to wind action because of stacking of fly ash openly in railway siding area. Further most part of the dry ash disposal area inside the plant was found to be dry which was also causing fugitive dust emission.
4. The water sprinkling system at coal handling area is inadequate.
5. The height of the boundary wall towards Dwimundi village is not sufficient to prevent propagation of wind borne dust from the factory.
6. The ambient air quality at village D-Karol, Dwimundi and Lachhuguda is found to be higher than the prescribed standard as per NAAQS, 2009 during all the inspections.

Contd. P/2

//02//

7. The ambient noise level in Dwimundi, Lachhuguda and D-Karol villages was also found to be exceeding the prescribed standard for noise level for residential area.

In the above circumstances, you are hereby directed to take following immediate corrective actions for removal of the lapses and report compliance within 15 days from the date of issue of this letter.

1. Guard plates shall be provided in overhead conveyor belts to prevent spillage of ore during transportation especially at rod mill area and near human habitation.
2. Adequate dust suppression system / dust extraction system shall be provided in the intermediate junction house of long distance conveyor near the village Lachhuguda to bring down the ambient air quality within permission limit. The junction house shall be properly covered.
3. The ash stacking in the railway siding shall be in covered with tarpaulin and shall be provided with adequate dust suppression measures during handling. Similarly, the ash disposal area inside the plant premises shall be provided with adequate numbers of mist cannon for dust suppression.
4. Adequate dry fog system shall be provided at the coal handling area.
5. Plantation along the boundary wall towards Dwimundi village shall be carried out to prevent propagation of dust from factory premises.
6. Effort shall be made to reduce the noise level of the rod mill by application of acoustic enclosures and noise barrier.
7. Action shall be taken to maintain the village road devoid of ruts and potholes, carry out regular water sprinkling in order to maintain the Ambient Air Quality in the surrounding villages within the prescribed norm.

Yours faithfully,

Encl: As above.


MEMBER SECRETARY

Memo No. 3314 /Dt. 06.03.2023 /

Copy forwarded to the District Collector, Rayagada / Regional Officer, SPC Board, Rayagada, Odisha for information and necessary action.


CHIEF ENV. ENGINEER (M)



Date: 22.03.2023

UAIL/ENV/2022-23/ 33

To,

The Member Secretary
State Pollution Control Board
Paribesh Bhawan, A/118
Nilkantha Nagar, Unit-VIII
Bhubaneswar-751 001

Subject: Public complaint alleging air & noise pollution due to Utkal Alumina International Ltd. (Alumina Refinery), Rayagada- Reg...

Dear Sir,

This has reference to your letter No. 3313/IND-I- Con-6101 dated 06.03.2023, wherein you directed us to take following corrective actions immediately and to report compliance. We furnish the details of the same below:

SI No	Observations	Compliance Status
1	Guard plates shall be provided in overhead conveyor belts to prevent spillage of ore during transportation especially at rod mill area and near human habitation.	Guard plates were already provided in conveyor belts to prevent spillage of bauxite during transportation. In addition to this, debris chutes/pipe chutes have been provided for material collection. Supporting photographs shown below.
DEBRIS CHUTE / PIPE CHUTE STATUS		
SL NO	AREA	STATUS
1	CV231-005A/B TAIL END TO GROUND FLOOR	COMPLETE
2	CV231-006A/B TAIL END TO GROUND FLOOR	COMPLETE
3	231-TT-1, TRANSFER TOWER TO GROUND FLOOR	COMPLETE
4	231-006A HEAD END FLOOR TO 231-008A/B	COMPLETE
5	231-005A TAKE-UP PLATFORM TO GROUND FLOOR	COMPLETE
		31/03/2023

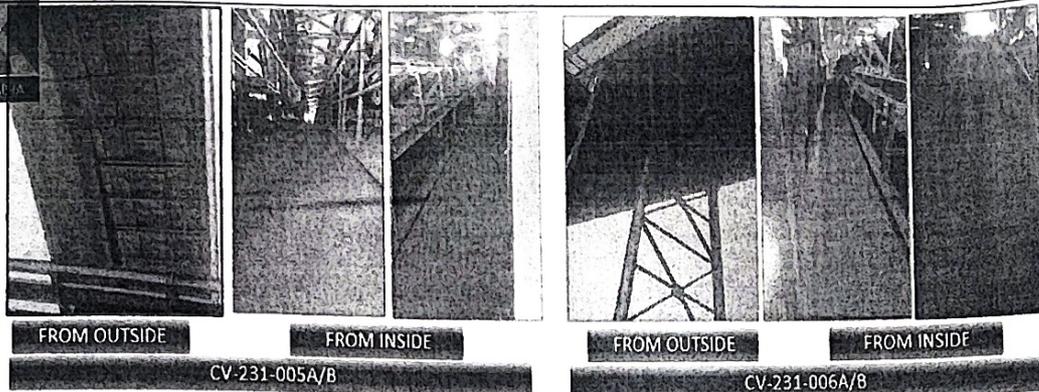
UTKAL ALUMINA INTERNATIONAL LIMITED

Plant & Off.: Doraguda, Po: Kucheipadar, Dist.: Rayagada- 765015, Odisha, India
Regd. Office: J-6, Jaydev Vihar, Bhubaneswar - 751013, Odisha, India

CIN No.: U13203OR1993PLC003416
Ph.: 06865287040, Fax: 06865287100
Ph.: 0674 2360581/540, Fax: 0674 2360321

Website: www.hindalco.com
Email: utkal.alumina@adityabirla.com

ADITYA BIRLA



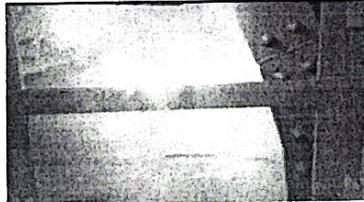
DECK PLATE/ SEAL PLATE STATUS OF OVERHEAD CONVEYORS NEAR ROOMMILL						
SL NO	OVERHEAD CONVEYOR	TOTAL COVERED(M)	FROM HEAD END(M)	FROM TAIL END (M)	PENDING (M)	TARGET TO COMPLETE
1	CV231-006A	90	70	20	110	30/04/23 (JOP)
2	CV231-006B	85	65	20	105	30/04/23(JOP)
3	CV231-005A		60M COMPLETE			COMPLETE
4	CV231-005B		60M COMPLETE			COMPLETE

2 Adequate dust suppression system / dust extraction system shall be provided in the intermediate junction house of LDC near the village Lachhuguda to bring down the ambient air quality within permission limit. The junction house shall be properly covered.

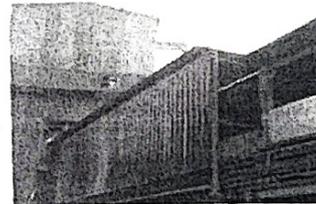
DFDS system already installed in junction house area. Sheet fitting and plates fixed near handrails to cover C1B skirt board area and C1A bend pulley area. Debris chutes installed for material collection. Sheet fitting work to cover ground floor area is under progress. Plantation has been done near roadside area. Supporting photographs shown below.



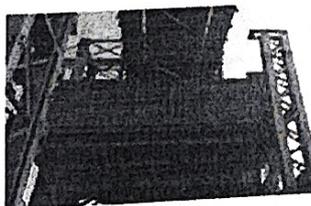
C1B-Skirt board DFDS arrangement



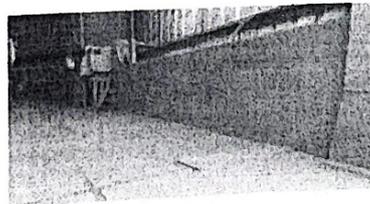
C1A- Discharge chute DFDS arrangement



Sheeting at C1B-Skirt board area



Sheeting at C1A-Bend pulley area



Plates fitted near handrail area.



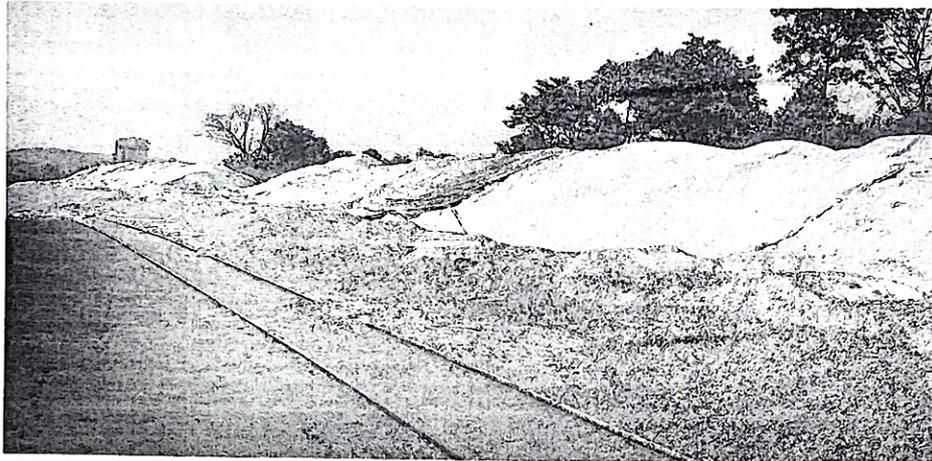
Debris chute for material collection

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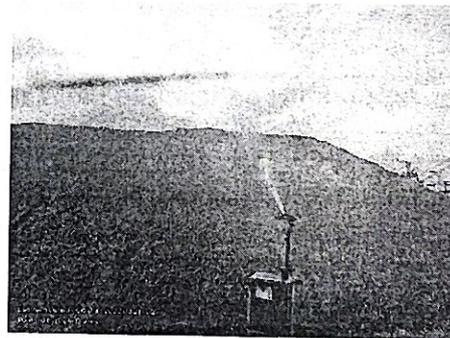
The ash stacking in the railway siding shall be in covered with tarpaulin and shall be provided with adequate dust suppression measures during handling. Similarly, the ash disposal area inside the plant premises shall be provided with adequate numbers of mist cannon for dust suppression.

Ash stacking is being carried out under tarpaulin covered near railway siding area. However, soil carpeting & vegetation is going on. Moveable mist cannon has been arranged for dust suppression. Supporting photographs shown below.



4 Adequate dry fog system shall be provided at the coal handling area.

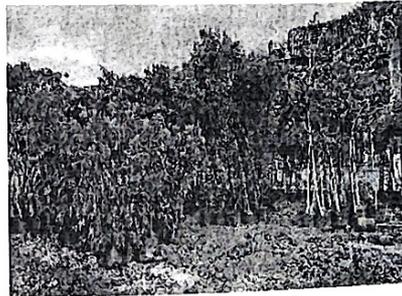
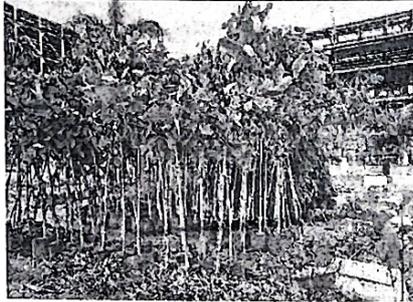
Water sprinkling arrangement at coal handling area and bag filter provision at coal crusher are in place. Another 22 nos of sprinklers have been installed & moveable mist cannon has been arranged. Supporting photographs shown below.



5 Plantation along the boundary wall towards Dwimundi village shall be carried out to prevent propagation of dust from factory premises

Plantation along boundary wall towards Dwimundi village is in progress & shall be completed by 31st March 2023. Supporting photographs shown below.

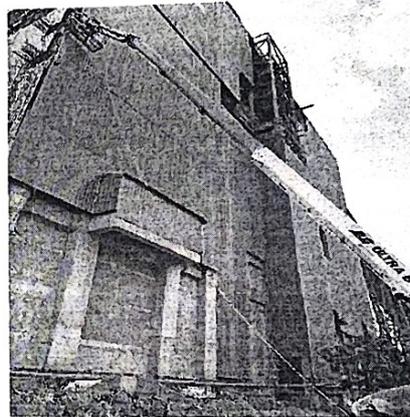
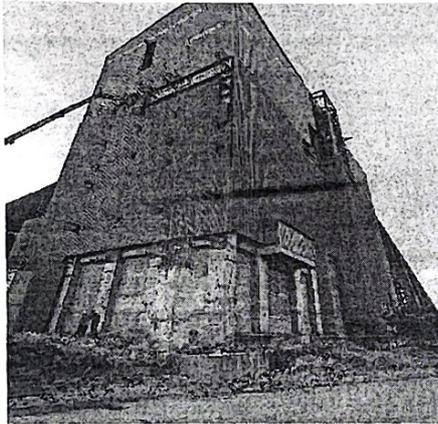
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6

Effort shall be made to reduce the noise level of the rod mill by application of acoustic enclosures and noise barrier.

Noise barrier like sheeting work in Rod mill area is completed and acoustic enclosure provision work is in progress. Supporting photographs shown below.

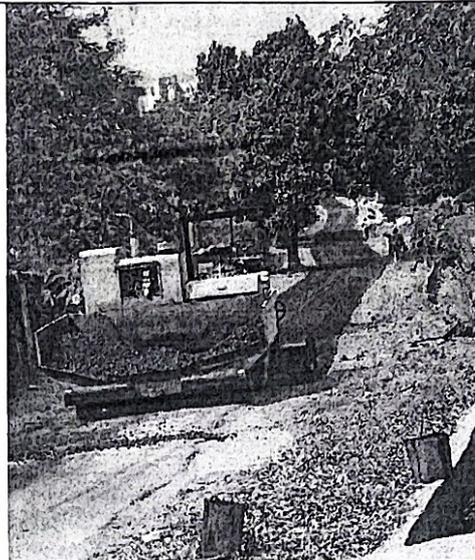


7

Action shall be taken to maintain the village road devoid of ruts and potholes, carry out regular water sprinkling to maintain the Ambient Air Quality in the surrounding villages within the prescribed norm.

The road along Dwimundi village has been completely black topped and adjacent village roads has been maintained. Further, DMF may be utilized in improving the rural roads of adjacent villages regularly. Supporting photographs shown below.

Handwritten signature



Further, we assure you of our commitment to fulfil all the guidelines & instructions as may be provided from your end.

This is for your kind information and necessary reference please.

Thanking you,

Yours faithfully,

For UTKAL ALUMINA INTERNATIONAL LIMITED.

(Mazhar Beig)
Unit Head & President

Encl: As above

Copy to: Regional Officer, SPCB, Rayagada for kind information & record.

ANNEXURE - R7 / 4

Tel No.06856-223073

E-mail:rospcb.rayagada@ospcbboard.orgWebsite: www.ospcbboard.org

OFFICE OF THE REGIONAL OFFICER
STATE POLLUTION CONTROL BOARD, ODISHA
(DEPARTMENT OF FOREST, ENVIRONMENT & CC, GOVT. OF ODISHA)
Plot No 287/A, 1st Lane, Kasturi Nagar, Rayagada, 765001

Letter No 1059

By Post/ E-Mail

Date 10.04.2023

Sri H N Nayak
Regional Officer

To

The Member Secretary
State Pollution Control Board, Odisha,
Bhubaneswar-751012

Sub: **Submission of Inspection Report of M/s Utkal Alumina International Ltd (Refinery Unit), At: Doraguda, Po: Kucheipadar in the district of Rayagada - Reg.**

Ref: HO SPCB Odisha Letter Memo No. 3314, dtd 06.03.2023

Sir,

With reference to the above, please find enclosed herewith the inspection report of the aforesaid industry which was inspected & monitored on **28.03.2023** in connection with verification of the overall compliance status on the rectification measures taken by the industry for the lapses as observed during earlier visits dtd 01.10.2022 , dtd 09.12.2022 & dtd 17.01.2023 w.r.t. compliant petition filed by the villagers of Dwimundi & Lachuguda. This is for kind information and necessary action.

Encl: As above

Yours faithfully,


10.4.2023
Regional Officer

**INSPECTION REPORT OF M/S UTKAL ALUMINA INTERNATIONAL LTD (REFINERY UNIT),
AT: DORAGUDA, PO: KUCHEIPADAR, DIST: RAYAGADA**

Name of the Industry M/s Utkal Alumina International Ltd (Refinery Unit),
At: Doraguda, Po: Kucheipadar, Dist: Rayagada

Date of Inspection 28.03.2023

Inspecting Officer Sri H N Nayak, RO
Er R K Sahu, DEE

The industry was inspected & monitored to verify the overall compliance status on the rectification measures taken for the lapses as observed during earlier visits dtd 01.10.2022, dtd 09.12.2022 & dtd 17.01.2023 w.r.t. compliant petition filed by the villagers of Dwimundi, Lachuguda as well as to verify the environmental management practice in place. Sri Bhaskar Patra, DGM (Env.) & Sri D P Nayak, Sr Officer (Env.) were present during inspection.

CONSENT & OPERATIONAL STATUS OF THE INDUSTRY

- M/s UAIL comprises of two major facility i.e. (1) Alumina Refinery (Calcined Alumina) and (2) Co-Generation Thermal Power Plant (Coal Based).
- The plant is having **valid CTO up to 31.08.2023** of SPCB, Odisha vide No 3433/IND-I-CON-6101 dtd.09.03.2023 for following products

1) Calcined Alumina	: 2.37 Million Tonne per Annum
2) Thermal Power	: 3x30 MW
- The industry has also obtained **Hazardous Waste Authorization** from OSPCB vide No. IND-IV-HW-931/9663, dtd 14.07.2021 which is **valid upto 31.03.2026**.
- The Alumina Refinery Plant & Co-Generation Thermal Power Plant of M/s UAIL was in operation on the day of enquiry.

BACKGROUND: -

M/s Utkal Alumina International Ltd (Refinery Unit), At: Doraguda, PO: Kucheipadar in the district of Rayagada was issued a direction vide HO SPC Board's letter no 3313/IND-I-Con-6101, dtd. 06.03.2023 for rectification of some lapses as observed during earlier inspections carried out by RO, SPCB, Rayagada dtd 01.10.2022, dtd 09.12.2022 & dtd 17.01.2023 w.r.t. compliant petition filed by the villagers of Dwimundi, Lachuguda and for improvement in overall environmental management. In the meantime, the unit has submitted the reply vide industry's letter no. UAIL/ENV/2022-23/33, dtd 22.03.2023 regarding rectification measures taken for the non-compliance.

Compliance status on letter issued to M/s UAIL vide no 3313/IND-I-Con-6101, dtd. 06.03.2023 by HO SPC Board, Odisha, Bhubaneswar

Sl No	Point raised	Compliance Status
1	Guard plates shall be provided in overhead conveyor belts to prevent spillage of ore during transportation especially at rod mill area and near human habitation.	The unit has completed the installation of Guard plates in conveyor belts (i.e. the portion of the conveyor area which were left blank) especially at rod mill area to prevent spillage of bauxite during

		transportation. In addition to this, the unit has made provision of debris chutes/pipe chutes in junction houses for material collection in improving housekeeping.
2	Adequate dust suppression system / dust extraction system shall be provided in the intermediate junction house of LDC near the village Lachhuguda to bring down the ambient air quality within permission limit. The junction house shall be properly covered.	<p>The unit has made some maintenance in the existing DFDS system (Dry Fog Dust Suppression System) of the intermediate junction house area of LDC and now performing well. Most part of the junction house was found to be covered with GI Sheets. As verified during visit, the unit has completed the work of Sheet fitting and plates fixed near handrails to cover C1B skirt board area and C1A bend pulley area of the LDC. In addition to this, the unit has made provision of debris chute in junction house for material collection in improving housekeeping. Further, Sheet fitting work to cover ground floor area was found under progress. Plantation has been done near roadside area.</p> <p>To assess the air quality in the intermediate junction house area of LDC near the village Lachhuguda, AAQ monitoring was conducted during inspection and analysis report is enclosed for kind reference.</p>
3	The ash stacking in the railway siding shall be in covered with tarpaulin and shall be provided with adequate dust suppression measures during handling. Similarly, the ash disposal area inside the plant premises shall be provided with adequate numbers of mist cannon for dust suppression.	Ash stacking was found to be carried out under tarpaulin covered near railway siding area. However, soil carpeting & vegetation was found to be going on. The unit has arranged the Moveable mist cannon for dust suppression in the area.
4	Adequate dry fog system shall be provided at the coal handling area.	The unit has made Water sprinkling arrangement at coal handling area and bag filter provision at coal crusher for dust control. The unit has also installed 22 nos of sprinklers & also arranged moveable mist cannon for dust suppression in the area.
5	Plantation along the boundary wall towards Dwimundi village shall be carried out to prevent propagation of dust from factory premises.	The unit has made Plantation along boundary wall towards Dwimundi village to prevent propagation of dust from factory premises. The unit committed to carry out more plantation in the coming monsoon.
6	Effort shall be made to reduce the noise level of the rod mill by application of acoustic enclosures and noise barrier.	The unit has completed the noise barrier like sheeting work in Rod mill area to reduce the noise level towards Dwimundi village and acoustic enclosure provision work was found under progress.
7	Action shall be taken to maintain the village road devoid of ruts and potholes, carry out	The unit has made the road along Dwimundi village completely black topped and also now maintaining

<p>regular water sprinkling to maintain the Ambient Air Quality in the surrounding villages within the prescribed norm.</p>	<p>the adjacent village roads. As informed, the unit is in the process of consulting with District Administration to utilize the DMF in further improving the rural roads of adjacent villages regularly.</p> <p>To assess the air quality, AAQ monitoring was conducted inside plant premises near the plant boundary towards Dwimundi village and analysis report is enclosed for kind reference.</p>
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MONITORING REPORT

The Stack, Ambient Air, Noise & Effluent quality monitoring were carried out during inspections. The Monitoring & analysis report enclosed for ready reference.

R K Sahu
10.04.2023

Er R K Sahu, DEE

Dy Environmental Engineer
State Pollution Control Board, Odisha
Rayagada -

H N Nayak
10.04.2023

Sri H N Nayak, RO
Regional Officer
State Pollution Control Board
Rayagada

Tel: 06856-223073

Email: rospcb.rayagada@ospcboard.orgWebsite: www.ospcboard.org

**OFFICE OF THE REGIONAL OFFICER
STATE POLLUTION CONTROL BOARD, ODISHA**

[DEPARTMENT OF FOREST, ENVIRONMENT & CC, GOVT. OF ODISHA]
Plot No 287/A, 1st Lane, Kasturi Nagar, Rayagada, 765001

ANALYSIS REPORT OF AMBIENT AIR QUALITY MONITORING

Lab Ref No. 36(I)/AAQ/2022-23

Dtd.31.03.2023

Name & Address of Industry : M/s Utkal Alumina International Limited,(Refinery)
Doraguda, Dist-Rayagada

Date of sample collection : 28.03.2023

Sample submitted by : Sri H N Nayak, RO
Sri R K Sahu, DEE
Sri G Ch Dash, SSA,
Sri S G Achary, JSA &
Sri A Jena, FA

Sl No.	Location of Sampling Station	All Parameters are in $\mu\text{g}/\text{m}^3$		
		PM ₁₀	SO ₂	NO _x
01	Near Nuapada Township	57	6.9	15.3
02	Over the roof of Training Centre towards D Karol village	67	8.3	18.9
03	Near Bauxite handling area towards Doraguda Village	78	5.6	18.5
04	Near Boundary within the premises of the plant towards Dwimundi Village	74	5.5	15.2
05	Near Intermediate junction house of M/s UAIL towards Lachhuguda Village	82	7.2	23.9
Board's prescribed standard		100	80	80
Method of Analysis		Gravimetric	West & Gaeke	Sodium Arsenite

Analysed By

G. Dash
31/03/2023
Senior Scientific Asst.

Sr Scientific Assistant

State Pollution Control Board, Odisha
Rayagada

H. Jena
21.03.2023
Board Analyst
Board Analyst

State Pollution Control Board, Odisha
Rayagada

Tel: 06856-223073
 Email: rospcb.rayagada@ospcboard.org
 Website: www.ospcboard.org



OFFICE OF THE REGIONAL OFFICER
STATE POLLUTION CONTROL BOARD, ODISHA
 [DEPARTMENT OF FOREST, ENVIRONMENT & CC, GOVT. OF ODISHA]
 Plot No 287/A, 1st Lane, Kasturi Nagar, Rayagada, 765001

ANALYSIS REPORT OF SOURCE EMISSION MONITORING

Lab Ref No. 13/Stack/2022-23

Dtd. 31.03.2023

Name & Address of Industry : M/s Utkal Alumina International Limited, (Refinery)
 Doraguda, Dist- Rayagada

Date of sample collection : 28.03.2023

Sample submitted by : Sri H N Nayak, RO
 Sri R K Sahu, DEE
 Sri G Ch Dash, SSA,
 Sri S G Achary, JSA &
 Sri A Jena, FA

Sl No.	Stack details	Temp of flue gas (°C)	Velocity (m/s)	Particulate Matter (mg/Nm ³)
01	Stack attached to CF Boiler II after ESP	119	14.6	48
02	Stack attached to CF Boiler III after ESP	122	13.9	52
Board's prescribed standard				100
Method of Analysis				Gravimetric

Analysed by

Genukh
 31/03/2023
 Senior Scientific Asst
 Sr Scientific Assistant
 State Pollution Control Board, Odisha
 Rayagada

H2
 31.03.2023
 Board Analyst

Board Analyst
 State Pollution Control Board, Odisha
 Rayagada

Tel: 06856-223073
 Email: rospcb.rayagada@ospboard.org
 Website: www.ospboard.org



OFFICE OF THE REGIONAL OFFICER
STATE POLLUTION CONTROL BOARD, ODISHA
 [DEPARTMENT OF FOREST, ENVIRONMENT & CC, GOVT. OF ODISHA]
 Plot No 287/A, 1st Lane, Kasturi Nagar, Rayagada, 765001

ANALYSIS REPORT OF WATER SAMPLE

Lab Ref No.127(I)/WW/2022-23

Dtd.31.03.2023

Name & Address of Industry : M/s Utkal Alumina International Limited, (Refinery)
 Doraguda, Tikiri, Rayagada

Date of sample collection : 28.03.2023

Sample submitted by : Sri H N Nayak, RO
 Sri R K Sahu, DEE
 Sri G Ch Dash, SSA,
 Sri S G Achary, JSA &
 Sri A Jena, FA

Sl No	Location of sampling point	All parameters are in mg/ l except pH		
		pH	SS	BOD
01	Inlet to STP(Oshapada Township)	6.7	112	155
02	Outlet of STP(Oshapada Township) used for gardening	7.3	36	22
03	Inlet to STP(Nuapada Township)	7.2	168	120
04	Outlet of STP(Nuapada Township) used for gardening	7.4	44	20
05	Inlet to STP(Plant)	7.6	120	85
06	Outlet of STP(Plant) Finally discharged to Guard pond	8.1	38	20
Board's prescribed standard		5.5- 9.0	100	30
Method of Analysis		Potentiometric	Gravimetric after filtration	3 days at 27°C

Analysed by:

Gurpreet
 31/03/2023
 Senior Scientific Asst.

Sr Scientific Assistant
 State Pollution Control Board, Odisha
 Rayagada

H
 31.03.2023
 Board Analyst

Board Analyst
 State Pollution Control Board, Odisha
 Rayagada



Tel: 06856-223073

Email: rospcb.rayagada@ospboard.orgWebsite: www.ospboard.org

**OFFICE OF THE REGIONAL OFFICER
STATE POLLUTION CONTROL BOARD, ODISHA**

[DEPARTMENT OF FOREST, ENVIRONMENT & CC, GOVT. OF ODISHA]

Plot No 287/A, 1st Lane, Kasturi Nagar, Rayagada, 765001

ANALYSIS REPORT OF WATER SAMPLE

Lab Ref No 127(II)/WW/2022-23

Dtd 31.03.2023

Name & Address of Industry : M/s Utkal Alumina International Limited, (Refinery)
Doraguda, Tikiri, Rayagada

Date of sample collection : 28.03.2023

Sample submitted by : Sri H N Nayak, RO
Sri R K Sahu, DEE
Sri G Ch Dash, SSA,
Sri S G Achary, JSA &
Sri A Jena, FA

Sl No	Location of sampling point	All parameters are in mg/l except pH		
		pH	SS	BOD
01	Water from Guard pond (no discharge, recycled)	8.0	66	20
Board's Prescribed Standard		6.5-9.0	100	30
Method of Analysis		Potentiometric	Gravimetric after filtration	3 days at 27°C

Analysed by:

G. Nayak
31/03/2023
Senior Scientific Asst.

Sr Scientific Assistant
State Pollution Control Board, Odisha
Rayagada

H. Jena
31-03-2023
Board Analyst

Board Analyst
State Pollution Control Board, Odisha
Rayagada



Tel: 06856-223073
 Email: rospcb.rayagada@ospcbboard.org
 Website: www.ospcbboard.org

**OFFICE OF THE REGIONAL OFFICER
 STATE POLLUTION CONTROL BOARD, ODISHA**

[DEPARTMENT OF FOREST, ENVIRONMENT & CC, GOVT. OF ODISHA]
 Plot No 287/A, 1st Lane, Kasturi Nagar, Rayagada, 765001

ANALYSIS REPORT OF WATER SAMPLE

Lab Ref No 126(III)/OW/2022-23

Dtd 31.03.2023

Name & Address of Industry : M/s Utkal Alumina International Limited, (Refinery)
 Doraguda, Tikiri, Rayagada

Date of sample collection : 28.03.2023

Sample submitted by : Sri H N Nayak, RO
 Sri R K Sahu, DEE
 Sri G Ch Dash, SSA,
 Sri S G Achary, JSA &
 Sri A Jena, FA

Sl No	Location of sampling point	All parameters are in mg/l except pH			
		pH	SS	DO	BOD
01	Bada river U/s of the plant near Nuapada bridge	7.4	72	6.2	1.6
02	Bada river D/s of the plant near Doraguda bridge	7.2	80	6.4	2.0
Designated Best Use Classification of Stream (Class B)		6.5-8.5	-	≥05	03
Method of Analysis		Potentiometric	Gravimetric after filtration	Winkler Azide Modification Titrimetric	3 days at 27°C

Analysed by:

G. Dash
 31/03/2023
Senior Scientific Asst.
 Sr Scientific Assistant
 State Pollution Control Board, Odisha
 Rayagada

H. Jena
 31.03.2023
Board Analyst

Board Analyst
 State Pollution Control Board, Odisha
 Rayagada

Tel: 06856-223073
 Email: rospcb.rayagada@ospcboard.org
 Website: www.ospcboard.org



**OFFICE OF THE REGIONAL OFFICER
 STATE POLLUTION CONTROL BOARD, ODISHA**

[DEPARTMENT OF FOREST, ENVIRONMENT & CC, GOVT. OF ODISHA]
 Plot No 287/A, 1st Lane, Kasturi Nagar, Rayagada, 765001

ANALYSIS REPORT OF NOISE MONITORING

Lab Ref No 36(II)/AAQ/2022-23

Dtd.31.03.2023

Name & Address of Industry : M/s Utkal Alumina International Limited,(Refinery)
 Doraguda, Dist.Rayagada

Date of Monitoring : 28.03.2023

Monitoring conducted by : Sri H N Nayak, RO
 Sri R K Sahu, DEE
 Sri G Ch Dash, SSA
 Sri S G Achary, JSA &
 Sri A Jena, FA

SI No	Location of Sampling	Noise level in dB		
		L max	L min	Leq dB(A)
01	Near Main Gate	70.1	51.7	54.2
02	Near Training towards D Karol Village	71.4	57.2	54.3
03	Near the Boundary within the premises of plant towards Dwimundi Village	84.8	42.9	53.0
04	Near Bauxite Handling area towards Doraguda village	84.1	35.7	52.0
05	Near intermediate junction house of M/s UAIL towards Lachhuguda village	78.6	50.4	53.2

N.B.

- Prescribed Standard of Leq dB(A) for residential area Day time: 55 & Night time:45 as per the Noise pollution (Regulation and control) rules,2000
- Day Time monitoring carried out between 3 pm to 5 pm.

Analysed By

G. Dash
 31/03/2023
Senior Scientific Asst
 Sr Scientific Assistant
 State Pollution Control Board, Odisha
 Rayagada

H
 31.03.2023
Board Analyst
Board Analyst
 State Pollution Control Board, Odisha
 Rayagada

ANNEXURE - R7 / 5

Tel: 06856-223073

Email: rospcb.rayagada@ospboard.orgWebsite: www.ospboard.org

OFFICE OF THE REGIONAL OFFICER
STATE POLLUTION CONTROL BOARD, ODISHA
 [DEPARTMENT OF FOREST & ENVIRONMENT, GOVT. OF ODISHA]
 Plot No 287/A, 1st Lane, Kasturi Nagar, Rayagada, 765001

Letter No. 120

Date: 06.01.2023

Sri H N Nayak
 Addl Chief Env Scientist Cum
 Regional Officer

To

The Collector & District Magistrate
 Rayagada

Sub: Regarding visit of the Committee constituted for re-examination of pollution hazards caused due to running of Conveyor belt, Red Mud Pond, Ash Pond, Rod Mill, LDC Mejh (Medium Junction House) as well as movement of heavy vehicles on the village road by M/s UAIL, Doraguda in connection with WP(C) No. 24990/2022 filed by Sri Nanda Jhodia & Others of Lachhuguda, Kashipur block-Reg..

Ref: Your letter no. 260/X-13/2022 dtd. 28.12.2022

Madam,

In inviting a reference to above, it is to intimate that the aforesaid complaint petition was made re-enquiry on 31.12.2022 by the joint committee with the chairmanship of Sub-Collector, Rayagada. The inspection reports along with analysis report in connection with WP (C) No. 24990/2022 filed by Sri Nanda Jhodia & 04 other of Lachhuguda are enclosed herewith for kind information and necessary action.

Encl: As above

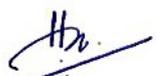
Yours faithfully,


 Regional Officer

Memo No. 121

Date. 06.01.2023

Copy along with enquiry report and analysis reports forwarded to the Member Secretary, State Pollution Control Board, Odisha, Bhubaneswar for kind information and necessary action.


 Regional Officer

REPORT OF THE COMMITTEE HEADED BY SUB-COLLECTOR, RAYAGADA ON COMPLAINT PETITION OF SRI NANDA JHODIA & OTHERS OF VILLAGE LACHHUGUDA REGARDING AIR, DUST & SOUND POLLUTION CAUSED DUE TO CONVEYOR BELT, RED MUD POND, ASH POND, ROD MILL ETC OF UTKAL ALUMINA INTERNATIONAL LIMITED, DORAGUDA IN CONNECTION WITH WP(C) NO. 24990/2022 FILED BY NANDA JHODIA & OTHERS

As per the instruction of the RDC (SD), Berhampur in his Court on 15.12.2022 during hearing in connection with WP(C) No. 24990/2022 filed by Sri Nanda Jhodia & 04 others of Lachhuguda, a Committee was constituted by the Collector & DM, Rayagada vide Order No. 245/X-13/2022, dtd 17.12.2022 and the team comprising Sub-Collector, Rayagada (as Chairman of the Committee), Spl LAO, Rayagada (as Member), RO, SPCB, Rayagada (as Member), Tahasildar, Kashipur (as Member), RTO, Rayagada (as Member) have visited village Lachhuguda on 20.12.2022 for re-examination of pollution hazards caused due to running of Conveyor belt, Red Mud Pond, Ash Pond, Rod Mill, Medium Junction House etc as well as movement of vehicles on the village road by M/s UAIL, Doraguda. **But it was postponed due to non-running of the conveyor belt on that day for maintenance of the belt.**

In order to properly verify the pollution hazards at Lachhuguda village during operational condition of the belt conveyor, the Collector & DM, Rayagada has instructed the Committee vide letter memo no. 261/2022, dtd 28.12.2022 to re-visit & re-examine the issues as alleged in the presence of one responsible Technical Officer from the industry who will extend his necessary support / assistance to the committee during visit. The Collector & DM, Rayagada in her order to the Industry Authority vide letter no. 260/X-13/2022, dtd 28.12.2022 to ensure operation of conveyor belt during inspection for proper assessment of pollution load.

Accordingly, the Committee comprising Sub-Collector, Rayagada (as Chairman of the Committee), Spl LAO, Rayagada (as Member), RO, SPCB, Rayagada (as Member), Tahasildar, Kashipur (as Member), RTO, Rayagada with IIC, Tikiri proceeded for **inspection on dtd 31.12.2022 to the alleged belt conveyor site of Utkal Alumina** near Lachhuguda village along with scientific examination relating to air, dust and sound pollution conducted by the SPCB Laboratory team comprising of Asst .Env. Engineer, Sr. Scientific Assistant & Field Assistant in presence of villagers of Lachhuguda under Kashipur Block to verify the genuineness of the complaint. During enquiry to the alleged site, the following villagers of Lachhuguda were present at the alleged conveyor area site.



Villagers present during enquiry:

- Jalman Nayak, Villager of Lachhuguda
- Susanta Lohora, Villager of Lachhuguda
- Purna Chandra Gouda, Villager of Lachhuguda
- Govinda Gouda, Villager of Lachhuguda
- Nakula Gouda, Villager of Lachhuguda
- MakanaJhodia, Villager of Lachhuguda
- Ghana Lohora, Villager of Lachhuguda
- Dhanjaya Gouda, Villager of Lachhuguda
- Bhaskar Turuk

Industry Persons present during enquiry:

- Rasid Allam (Dy Manager), UAIL
- Ashok Panda (AGM), Site in Charge, UAIL

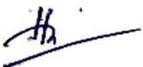
OBSERVATIONS:

- The alleged unit is an Alumina Refinery Unit i.e. M/s Utkal Alumina International Ltd (M/s UAIL) which is located at Doraguda, PO: Kucheipadar in the district of Rayagada.
- M/s UAIL comprises of two major facility i.e. (1) Alumina Refinery (Calcined Alumina):2.27 MTPA and (2) Co-Generation Thermal Power Plant (Coal Based) : 3x30 MW.
- The plant is having **valid CTO up to 31.03.2026** of SPCB, Odisha vide No 3890/IND-I-CON-6101 dtd.15.03.2022 for following products
 - 1) Calcined Alumina : 2.27 Million Tonne per Annum
 - 2) Thermal Power : 3x30 MW
- The industry has also obtained **Hazardous Waste Authorization** from OSPCB vide No. IND-IV-HW-931/9663, dtd14.07.2021 which is **valid upto 31.03.2026**.
- The Alumina Refinery Plant & Co-Generation Thermal Power Plant along with long Distance Bauxite Belt Conveyor of M/s UAIL were in operation on the day of enquiry.
- **The village Lachhuguda is located at a distance about 2 Km away from the UAIL plant site and around 800 mtrs away from the RMP site. The intermediate junction house of the long distance Bauxite Conveyor (i.e. mines to refinery) exists at a distance about 40-50 mtrs away from Lachhuguda village.**




- **VARIOUS IN-HOUSE MEASURES TAKEN BY THE INDUSTRY FOR CONTROL OF AIR POLLUTION INSIDE ITS PREMISES ARE SUCH AS:** The sources of air pollution of the plant are boilers, DG sets, calcination plant and fugitive emissions from Belt Conveyor & junction houses. Various air pollution control measures adopted in the unit are such as:

- a) Bauxite being conveyed from Baphlimali mines to plant Bauxite yard through 18.2 km Belt conveyor with single Transfer station & installed under hood cover. Other raw materials i.e. Lime, FO & LDO are being transported by Rail as informed.
- b) Water sprinkling systems have been provided at Bauxite conveyor transfer points & Bag Filter at Bauxite crusher House & at screens to control fugitive dust emissions.
- c) Greenbelt has been developed within plant premises, railway corridor, RMP & ash pond area.
- d) Industry has provided separate ESP (Single Pass, 4 Fields) at Calciner I, II & III followed by separate MS stack of height 136 m each to control PM emissions..
- e) Industry has provided separate ESP (Two Pass, 7 Fields in each pass) at CF Boiler I, II & III & connected with common RCC stack of height 150m.
- f) Industry has installed separate CEMS (Continuous Emission Monitoring System) at flue stacks of Coal Fired Boilers (PM, SO₂) & stacks of Calciners (PM). RT-DAS (Real Time Data Acquisition System) has been provided for data transmission to SPCB server.**(Online Monitoring Report downloaded from RTDAS is enclosed).**
- g) Industry has installed CAAQMS (Continuous Ambient Air Quality Monitoring System) with RT-DAS within its plant premises for monitoring of PM₁₀; PM_{2.5}, SO₂; NO₂& CO. **(Online Monitoring Report downloaded from RTDAS is enclosed).**
- h) Industry has provided Pneumatic conveying system at hoppers of ESPs of C F Boilers for collection of bottom ash and fly ash in silos. Bag filters provided at silos to control fugitive dust emissions.
- i) Major parts of internal roads of existing plant have been black topped/concreted. Fixed type water sprinklers in Power plant area & water Tankers are provided for dust suppression on road.
- j) The industry has provided mechanized sweep machine (1no) and mobile water tankers for dust suppression in plant area.
- k) The industry has installed dry fog system at Wagon Tripler & Transfer points & conveyed to coal stack yard through pipe conveyor. Bag Filters are provided at coal crusher House & screens for control of fugitive dust emission.





- l) Wet Scrubber system has been provided in Lime handling Plant to control the fugitive dust emission.
- m) Alumina conveying is through Belt conveyor under covered hood from calciners to Silos. Alumina Silos are provided with Bag Filters to control fugitive emissions.
- n) The unit has provided water jet sprinklers for water spraying at the RMP area keep the red mud wet in the pond to prevent it from being air borne.
- o) The industry is utilizing Ash pond intermittently. Industry is also disposing ash for filling low laying area within plant premises. Water sprinkling through Tankers & few sprinklers is being carried out in dry ash disposal area for dust suppression.

- **VARIOUS IN-HOUSE MEASURES TAKEN BY THE INDUSTRY FOR CONTROL OF WATER POLLUTION INSIDE ITS PREMISES ARE SUCH AS:** The sources of water pollution of the industry are the ash pond, red mud pond, lime handling plant, cooling tower blow down, DM plant effluent and domestic waste water. Various water pollution control measures adopted in the unit are as follows:

- a) For treatment of domestic effluent, the industry provided two STPs (Sewage Treatment Plant) of capacity 100 KLD (MBR technology) and 200 KLD (MBR technology) in its township Osapada & Nuapada respectively and one STP of capacity 140 KLD (Activated Sludge Process) at plant. The treated water of STPs of Townships is being reused for gardening and horticulture activities. The treated effluents from Plant STP get discharged to Guard pond.
- b) For management of caustic effluent generated from the Alumina Refinery, Collection sumps with pumping systems are provided at respective Process area to collect & recycle caustic effluent.
- c) Red mud slurry generated from the Alumina Refinery is processed with high Pressure Membrane Filtration Technology in Red Mud Filtration unit & Red mud in cake form get disposed off in RMP (Red Mud Pond) area by dry stacking.
- d) Dykes & garland Drains have been provided around RMP (Red Mud Pond) and Ash Pond to prevent entry of runoff.
- e) The RMP (Red Mud Pond) is being provided with HDPE liners to prevent seepage.
- f) Industry has provided 3 nos & 02 nos piezometric well around RMP & Ash Pond respectively for Ground water monitoring.

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• **INDUSTRIAL SOLID WASTE MANAGEMENT OF THE UNIT**

- a) Industrial solid waste i.e. Red mud in cake form being disposed off in RMP by dry stacking.
- b) Ash being generated from the Power Plant get utilized for filling low laying area within plant premises, dyke raising of ash pond and partly supplied to brick manufacturing units.
- c) Maximum portion of the lime grits are being supplied to Brick Manufacturing and rest is disposed off in RMP.
- d) For disposal of canteen waste (i.e. bio-degradable), the industry has provided one Aerobic Composting Machine of 400 Kg capacity for its canteen located at Nuapada township.

AAQ MONITORING:

To assess the ambient air quality (AAQ) in Lachhuguda village during running of the Industry's Bauxite Conveyor which passes nearby the Lachhuguda village, AAQ monitoring was conducted at two different locations during inspection, such as, (i) Over the roof of house of Bhawani Gouda in Lachhuguda village, (ii) over the roof of house of Rameswar Gouda in Lachhuguda village. The analysis report of AAQ monitoring is enclosed for kind reference.

- It is revealed from the AAQ monitoring report that the Ambient Air Quality parameters w.r.t. SO₂ & NO_x for the two different locations are within the norm.
- It is revealed from the AAQ monitoring report that the Ambient Air Quality parameter w.r.t. PM₁₀ for the two different locations i.e (i) Over the roof of house of Bhawani Gouda in Lachhuguda village, (ii) over the roof of house of Rameswar Gouda in Lachhuguda village are within the norm.
- **During earlier monitoring by SPCB team on dtd 09.12.2022, Ambient Air Quality parameter w.r.t. PM₁₀ for the location within the village Lachhuguda was exceeded the prescribed norm that time. This exceedance in PM₁₀ value was due to non-functioning of dry fog system installed at medium junction house and Bauxite Conveyor passing near the Lachhuguda village.**
- **During further enquiry, on dtd 31.12.2022 the committee found that the raw material i.e. Bauxite conveyed from Mines to Doraguda Plant site through belt conveyor was in wet / moist condition resulting in less dust dispersion to outside. Apart from that the dry fog system for the purpose of dust suppression provided at the medium junction house transfer point for long distance conveyor was found to**

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be functioning properly which further reduces the dust impact to outside. The proper functioning of dry fog system reflects that the industry has done proper maintenance on dry fog system to overcome such problem raised earlier.

WATER QUALITY MONITORING:

The ground water quality of the village Lachhuguda has been assessed to see the suitability of ground water for domestic applications. To assess the quality of water, Water samples from three tube wells (i.e. (i) Tube well near Gouda Street, (ii) Tube well near Jhodia Street & (iii) Tube well near Harijana Street) located in Lachhuguda village were collected. The analysis report is enclosed for reference.

As per the analysis report, the parameter w.r.t. turbidity does not meet the prescribed norms of the Board. So it is not suitable for direct consumption as drinking water.

NOISE MONITORING:

- On the basis of complaint of villagers that they are suffering a lot from the noise created due to running of long conveyor (mines to plant) which is located very near to their village Lachhuguda, Laboratory Team of SPC Board, Rayagada has conducted the sound level monitoring at three different locations i.e (i) Near House of Sudarshan Gouda within the village Lachhuguda adjacent to transfer point i.e. Medium Junction House of M/s UAIL, (ii) Near Jagyan Mandap within the village Lachhuguda, (iii) Within the village Lachhuguda (Centre). The analysis report of noise monitoring is enclosed for kind reference.
- It is revealed from the noise monitoring report that the noise reading (LeqdB(A)) taken within the village at all locations in day time during inspection found to be exceeded the prescribed norm.

CONCLUSION & RECOMMENDATION:

Though the industry has taken certain measures for pollution control, but for better environmental management the industry shall take immediate necessary steps on the following.

- Industry has to ensure proper & efficient functioning of all dust suppression systems to avoid any fugitive emissions from plant towards nearby village.
- The industry should regularly maintain and check the dry fog system operating with high pressure in the aforesaid junction house area for control of dust to the nearby

village Luchuguda. The industry shall also explore for installation of Dust Extraction System i.e. Bag filter / Dust suppression System like Ultrasonic Fogging System (as latest technology based) in the intermediate junction house area for effective dust control.

- The industry shall ensure the complete covering & enclosure of intermediate junction house and proper hood covering of Bauxite Conveyors to control of noise during operation of the unit.
- The unit shall proactively take suitable steps (i.e. concreting of the road passes along the village Lachhuguda, Regular water sprinkling along the said road and plantations) so that the Ambient Air Quality in the village area will be always maintained within the prescribed norm.
- Deep bore well with Overhead Tank facility & water supply system shall be provided to the villagers at the New Harijan Street & at the Gouda Street of the Lachhuguda village under CSR activities.


06.01.2023
Regional Officer
SPCB, Rayagada


Sub-Collector
Rayagada


Spl Land Acquisition Officer
Rayagada
06/01/2023


Tahasildar
Kashipur


Regional Transport
Officer, Rayagada
06/01/23



Tel: 06856-223073
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 Website: www.ospcboard.org

**OFFICE OF THE REGIONAL OFFICER
 STATE POLLUTION CONTROL BOARD, ODISHA**

[DEPARTMENT OF FOREST & ENVIRONMENT, GOVT. OF ODISHA]
 Plot No 287/A, 1st Lane, Kasturi Nagar, Rayagada, 765001

ANALYSIS REPORT OF AMBIENT AIR QUALITY MONITORING

Lab Ref No.20 (I)/AAQ/2022-23

Dtd.05.01.2023

Name & Address of Industry : Public Complain on
 M/s Utkal Alumina International Limited,(Refinery)
 Doraguda,Tikiri, Dist.Rayagada

Date of sample collection : 31.12.2022

Sample submitted by : Sri H N Nayak, RO,
 Er P D Behera, AEE
 Sri G Ch Dash, SSA
 Sri S G Achary, JSA,
 Sri A Jena, FA&
 Sri S Bangari, FA

Sl No.	Location of Sampling Station	All Parameters are in $\mu\text{g}/\text{m}^3$		
		PM ₁₀	SO ₂	NO _x
01	Over the roof of House of Bhawani Gouda in Lachhuguda Village	92	10.1	18.0
02	Over the roof of House of Rameswar Gouda in Lachhuguda Village	80	10.3	19.2
Board's prescribed standard		100	80	80
Method of Analysis		Gravimetric	West & Gaeke Method	Sodium Arsenite method

Analysed By

Ganesh
 05/01/2023
Senior Scientific Asst.

Sr Scientific Assistant
 State Pollution Control Board, Odisha
 Rayagada

H
 05.01.2023
Board Analyst

Board Analyst
 State Pollution Control Board, Odisha
 Rayagada

Tel: 06856-223073

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**OFFICE OF THE REGIONAL OFFICER
STATE POLLUTION CONTROL BOARD, ODISHA**

[DEPARTMENT OF FOREST & ENVIRONMENT, GOVT. OF ODISHA]
Plot No 287/A, 1st Lane, Kasturi Nagar, Rayagada, 765001

ANALYSIS REPORT OF NOISE MONITORING

Lab Ref No 20(II)/AAQ/2022-23

Dtd.05.01.2023

Name & Address of Industry : Public Complain on
M/s Utkal Alumina International Limited (Refinery)
Doraguda, Tikiri, Dist.Rayagada

Date of Monitoring : 31.12.2022

Monitoring conducted by : Sri H N Nayak, RO,
Er P D Behera, AEE
Sri G Ch Dash, SSA
Sri S G Achary, JSA
Sri A Jena, FA &
Sri S Bangari, FA

SINo	Location of Sampling	Noise level in dB		
		Lmax	Lmin	Leq dB(A)
01	Near House of Sudarshan Gouda with in the village Lachhuguda adjacent to junction point of M/s UAIL	82.1	67.5	70.9
02	Near Jagyana Mandap with in the village Lachhuguda	99.0	36.1	69.0
03	With in the village Lachhuguda (Centre)	94.4	75.0	77.3

N. B.

- Prescribed Standard of Leq dB(A) for residential area Day time: 55 & Night time:45 as per the Noise pollution (Regulation and control) rules,2000
- Day Time monitoring carried out between 3 pm to 5 pm.

Analysed By

G. Ch. Dash
05/01/2023
Senior Scientific Asst
Sr Scientific Assistant
State Pollution Control Board, Odisha
Rayagada

H. N. Nayak
05.01.2023
Board Analyst
Board Analyst
State Pollution Control Board, Odisha
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 STATE POLLUTION CONTROL BOARD, ODISHA**

[DEPARTMENT OF FOREST & ENVIRONMENT, GOVT. OF ODISHA]
 Plot No 287/A, 1st Lane, Kasturi Nagar, Rayagada, 765001

ANALYSIS REPORT OF WATER SAMPLE

Lab Ref No 86/OW/2022-23

Dtd.05.01.2023

Name & Address of Industry : Public Complain on
 M/s Utkal Alumina International Limited,(Refinery)
 Doraguda, Tikiri, Rayagada

Date of sample collection : 31.12.2022

Sample submitted by : Sri H N Nayak, RO,
 Er P D Behera, AEE
 Sri G Ch Dash, SSA
 Sri S G Achary, JSA,
 Sri A Jena, FA &
 Sri S Bangari, FA

Sl. No.	Location of sampling point	pH	Turbidity in NTU	Conductivity in $\mu\text{S/cm}$	TDS in mg/l
01	Tubewell near Gouda Street of Lachhuguda Village	6.9	26.2	232.2	130.2
02	Tubewell near Jhodia Street of Lachhuguda Village	6.6	24.6	218.6	128.6
03	Tubewell near Harijan Street of Lachhuguda Village	6.8	24.8	230.4	128.4
Central Ground Water Board's prescribed Standard		6.5-8.5	-	-	-
Method of Analysis		Potentiometric	Nephelometric	Conductivity meter	Conductivity

ANALYSED BY

Goswami
 05/01/2023
Senior Scientific Asst
 Sr Scientific Assistant
 State Pollution Control Board, Odisha
 Rayagada

H2
 05.01.2023
Board Analyst
 Board Analyst
 State Pollution Control Board, Odisha
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**OFFICE OF THE REGIONAL OFFICER
STATE POLLUTION CONTROL BOARD, ODISHA**

[DEPARTMENT OF FOREST, ENVIRONMENT & CC, GOVT. OF ODISHA]

Plot No 287/A, 1st Lane, Kasturi Nagar, Rayagada, 765001

ANALYSIS REPORT OF AMBIENT AIR QUALITY MONITORING

Lab Ref No. 05(I)/AAQ/2024-25

Dtd.01.05.2024

Name & Address of Industry : M/s Utkal Alumina International Limited(Refinery)
Doraguda, Dist-Rayagada

Date of sample collection : 26.04.2024

Sample submitted by : Sri A.K Bhoi,RO,
Er. R K Sahu, DEE,
Er. P.D.Behera, AEE,
Sri G.Ch.Dash, AES &
Sri A.Jena,FA.

Sl No.	Location of Sampling Station	All Parameters are in $\mu\text{g}/\text{m}^3$		
		PM ₁₀	SO ₂	NO _x
01	Near Training Centre towards D-Korol village	74	13.6	28.2
02	Near Bauxite handling area towards Doraguda Village	83	15.6	22.5
03	Near Boundary towards Dwimundi Village	79	14.2	24.2
04	Near Intermediate junction house towards Lachhuguda Village	89	9.6	25.4
05	Near Nuapada Township	64	10.3	23.1
Board's prescribed standard		100	80	80
Method of Analysis		Gravimetric	West & Gaeke	Sodium Arsenite

Analysed By

Anshuman Jena
01.05.2024
Field Asst.

[Signature]
Asst. Env. Engineer
Asst. Environmental Engineer
State Pollution Control Board, Odisha
Rayagada

[Signature]
Regional Officer
Regional Officer
State Pollution Control Board
Rayagada

ANNEXURE - R7 / 7 Colly

Proceeding of the meeting on the petition of the villagers of Dwimundi due to the pollution hazard by Utkal Alumina International Ltd. (UAIL), Rayagada held on 03.03.2023 at 12.45 P.M. under the chairmanship of Chief Secretary in his conference hall

The meeting on the petition of the villagers of Dwimundi regarding the pollution hazard caused by Utkal Alumina Company, (UAIL), Rayagada was held on 03.03.2023 at 12.45 P.M. under the chairmanship of Chief Secretary, Odisha in his conference hall in the presence of Additional Chief Secretary to Government, Revenue & DM Department and Member Secretary, Odisha State Pollution Control. R.D.C.(S.D.), Berhampur, Collector, Rayagada and Chairman, Utkal Alumina International Limited, Bhubaneswar also attend the meeting in virtual mode through MS Teams Platform.

Additional Chief Secretary to Government, Revenue & DM Department welcomed all to the meeting and briefed the matter in a nut-shell. Views of RDC(SD), Berhampur, Collector, Rayagada and other stakeholders also have solicited by Chief Secretary.

After a threadbare discussion, the following decisions were taken:-

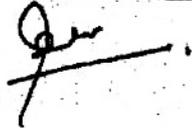
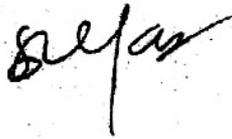
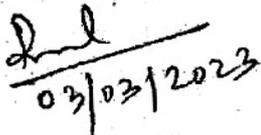
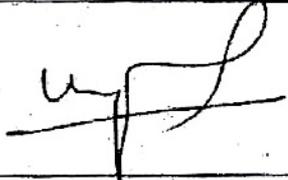
1. Pollution is a non-negotiable parameter and Company shall maintain its pollutants level as per the relevant parameter under pollution control norms, guidelines and regulation set up by State Pollution Control Board(SPCB).
2. State Pollution Control Board is to check and monitor the matter in regular interval. If the pollution level is above the Board's prescribed limit, then penalty can be imposed on the Company as per relevant Act/ Rule.
3. Displaced Persons are declared under the provision of ORRP, 2006 and RFCTLAR&R Act, 2013. Pollution has not been a criterion for granting D.P. Status to the people. No homestead land has been acquired and people have not been displaced. In case of other Industrial project of our state, many villages are located adjacent to the industry. Therefore, the land for considering the village to be displaced on the ground of pollution is not tenable. SPCB shall ensure that Pollution level is maintained as prescribed by SPCB and in case of violation, penalty is to be imposed.

The meeting ended with votes of thanks to the chair and all the participants.



Chief Secretary, Odisha

Members present in the meeting on 03.03.2023 at 12.45 P.M. in the conference Hall of Chief Secretary to discuss about the petition of villagers of Dwimundi due to pollution hazard caused by Utkal Alumina International Limited (UAIL), Rayagada

Sl No.	Name of the Officers	Designation	Signature
1	Shri Pradeep Kumar Jena, IAS	Chief Secretary, Odisha	
2	Shri Satyabrata Sahu, IAS	Additional Chief Secretary to Govt., Revenue & D.M. Department	
3	Shri T. Ao, IAS	Revenue Divisional Commissioner, Southern Division, Berhampur	
4	Shri Sashadhar Nayak, IAS	Additional Secretary to Government, Revenue & D.M. Department	
5	Mrs. Swadha Dev Singh, IAS	Collector, Rayagada	
6	Mr SK Mishra	Chairman, Utkal Alumina International Limited, Bhubaneswar	
7	Smt. Ellora Samal, OAS	Joint Secretary to Government, Revenue & D.M. Department	 03/03/2023
8	Dr. K. Kunguani - 1+3	MS, OSD PCB Unit Dir. ENV. DSS.	

F. No. J-11011/753/2007-IA.II(I)
 Government of India
 Ministry of Environment, Forest and Climate Change
 (Impact Assessment Division)

Indira Paryavaran Bhawan
 Jor Bagh Road, Aliganj,
 New Delhi - 110003
 E-mail: sharath.kr@gov.in
 Tel: 011-24695319

Dated: 25th June, 2018

To,

**Unit Head & President,
 M/s Utkal Alumina International Limited,
 J-6, JaidevVihar,
 Bhubenshwar – 751013,
 Odisha
 e-mail: n.nagesh@adityabirla.com**

Subject: Proposed enhancement of production capacity of Alumina Refinery (1.5 MTPA to 3.0 MTPA) along with Cogeneration Power Plant (90 MW to 150 MW) by M/s Utkal Alumina International Limited at village Doraguda, Tehsil Kashipur, District Rayagada, Odisha – Environmental Clearance - Regarding.

Sir,

This has reference to your online application vide proposal no. IA/OR/IND/64028/2017 dated 15th January 2018 along with the copies of EIA/EMP seeking Environmental Clearance under the provisions of the EIA Notification, 2006, your letter dated 24th November, 2017, 21st February 2018, 9th March 2018, 10th April, 2018 and 16th April, 2018 for the above mentioned proposed project. The proposed project activity is listed at S. No. 3(a) Metallurgical industries (ferrous & non-ferrous) under Category "A" of EIA Notification, 2006 and the proposal is appraised at Central level.

Details of the project as per the submissions of the project proponent:

2.0 The application for EC of M/s Utkal Alumina International Ltd. located in Village - Doraguda, Tehsil - Kashipur, District - Rayagada, State - Odisha was initially received in the Ministry on 20.04.2017 for obtaining Terms of Reference (ToR) as per EIA Notification, 2006. The project was appraised by the Expert Appraisal Committee (Industry) [EAC(I)] during its 18th meeting held on 3rd to 5th May, 2017 and prescribed ToRs to the project for undertaking detailed EIA study for obtaining environmental clearance. Accordingly, the Ministry of Environment, Forest and Climate Change had prescribed ToRs to the project on 22.05.2017 vide Lr. No. F. No. J-11011/753/2007-IA-II(I).

3.0 The project of M/s Utkal Alumina International Ltd. located in Village - Doraguda, Tehsil - Kashipur, District - Rayagada, State - Odisha is for enhancement of production capacity of Alumina Refinery (from 1.5 to 3.0 MTPA) along with Cogeneration Power Plant (from 90 to 150 MW). The existing project was accorded environmental clearance vide letter

EC for the proposed enhancement of production capacity of Alumina Refinery (1.5 MTPA to 3.0 MTPA) along with Cogeneration Power Plant (90 MW to 150 MW) by M/s Utkal Alumina International Limited at village Doraguda, Tehsil Kashipur, District Rayagada, Odisha

no. F. No. J-11011/753/2007-IA-II(I), dated 29.01.2008. The Status of compliance of earlier EC was obtained from Regional Office, Bhubaneswar vide letter no. 101-375/EPE dated 25.10.2017 and letter. no. 101-375/EPE/134, dated 15.01.2018 and 1st March 2018. The proposed capacity for different products for new site area as below:

Particulars	Existing Configuration	Post Expansion Final Configuration
Alumina Refinery (Calcined Alumina)	Line-I: 0.75 MTPA	Line-I: 1.0 MTPA
	Line-II: 0.75 MTPA	Line-II: 1.0 MTPA
		Line-III: 1.0 MTPA
Co-generation Power Plant	90 MW [3x30 MW]	150 MW [5 x 30MW]

4.0 The total land required for the project is 1069.51 ha, out of which 0 ha is an agricultural land, 800.784 ha is grazing land and 164.391 ha is others (164.391 ha Government Land). 104.335 ha of forest land is involved. The entire land has been acquired for the project. The Barha River passes through the project area. It has been reported that no water body/ water body exist around the project and modification/diversion in the existing natural drainage pattern at any stage has not been proposed.

5.0 The topography of the area is undulated and reported to lies between 19° 10' 31.5408" to 19° 12' 8.532" N Latitude and 83° 01' 19.65" to 83° 01' 57.1764" E Longitude in Survey of India topo sheet No. E44 F/4 at an elevation of 800m to 823m AMSL. The ground water table reported to ranges between 1.14 mbgl to 11.62 mbgl below the land surface during the post-monsoon season and 5.05 mbgl to 10.99 mbgl below the land surface during the pre-monsoon season. There will be no drawl of ground water.

6.0 No National Park/Wildlife Sanctuary/Biosphere Reserve/Tiger Reserve/Elephant Reserve etc. are reported to be located in the core and buffer zone of the project. The area also does not report to form corridor for Schedule-I fauna. The approval w.r.t. the "Site Specific Conservation Plan & Wildlife Management Plan" is given at Annexure – 3.1 in EIA/EMP Report.

7.0 The Bayer's process for extraction of Alumina using the basic raw material (Bauxite, Caustic Soda, Lime, Furnace Oil and Coal) and the various processes involved (Bauxite crushing, Grinding, Predesilication, Digestion, Clarification, Mud washing, Security filtration, Hydrate classification, Seed filtration, Precipitation, Hydrate washing and Calcination to produce the Calcined alumina. Waste generated in Bayer's process is Red Mud, Lime Grit (From lime slaking) and Fly ash from the captive power plant.

8.0 The targeted production capacity of the Alumina refinery is 3.0 million TPA of Calcined Alumina. The ore for the plant would be procured from Captive Bauxite Mine (Baphlimali Bauxite Mine). The ore transportation will be done through Long Distance Conveyor.

9.0 The water requirement of the project is estimated as 20,000 m³/day, out of which 19,800 m³/day of fresh water requirement will be obtained from the San River. The permission for drawl of surface water is obtained from Department of Water Resources, Govt. of Odisha vide Lr. No. 3326/WR.,Irr-II-WRC-154/2009, dated 11.02.2010.

10.0 The power requirement of the project is estimated as 150 MW, which will be obtained from the Co-generation Power Plant.

11.0 Baseline Environmental Studies were conducted during Pre-Monsoon season i.e. from March to May, 2017 Ambient air quality monitoring has been carried out at 11 locations
EC for the proposed enhancement of production capacity of Alumina Refinery (1.5 MTPA to 3.0 MTPA) along with Cogeneration Power Plant (90 MW to 150 MW) by M/s Utkal Alumina International Limited at village Doraguda, Tehsil Kashipur, District Rayagada, Odisha

during 01.03.2017 to 31.05.2017 and the data submitted indicated: PM₁₀ (42.1 to 73.2 µg/m³), PM_{2.5} (21.7 to 40.7 µg/m³), SO₂ (11.5 to 24.6 µg/m³) and NO_x (11.6 to 25.2 µg/m³). The results of the modeling study indicates that the maximum increase of GLC for the proposed project is 0.3075 µg/m³ (0.11394 µg/m³ w.r.t. Point Source Emission and 0.19356 µg/m³ w.r.t. Line Source Emission) µg/m³ with respect to the PM₁₀; 0.82689 µg/m³ (0.63333 µg/m³ w.r.t. Point Source Emission and 0.19356 µg/m³ w.r.t. Line Source Emission) with respect to the SO₂; 0.82689 µg/m³ (0.63333 µg/m³ w.r.t. Point Source Emission and 0.19356 µg/m³ w.r.t. Line Source Emission) µg/m³ with respect to the NO_x.

12.0 Ground water quality has been monitored in 8 locations in the study area and analysed. pH: 6.5 to 7.5, Total Hardness: <0.05 to 172 mg/l, Chlorides: 7.6 to 95 mg/l, Fluoride: 0.06 to 0.65 mg/l. Heavy metals are within the limits. Surface water samples were analysed from 10 locations. pH: 6.5 to 8.0; DO: 6.6 to 7.4 mg/l and BOD: 4.0 to 14.0 mg/l. COD from 19 to 81 mg/l.

13.0 Noise levels are in the range of 45.9 to 67.1 dB(A) for daytime and 40.0 to 61.8 dB(A) for night time.

14.0 It has been reported that there are no people in the core zone of the project. No/ R&R is involved. It has been envisaged that no families to be rehabilitated, which will be provided compensation and preference in the employment.

15.0 It has been reported that a total of 40,80,000 tons/m³ of waste will be generated due to the project and same will be dumped in the earmarked dump yard. It has been envisaged that an area of 353 ha will be developed as green belt around the project site to attenuate the noise levels and trap the dust generated due to the project development activities.

16.0 It has been reported that the Consent to Operate from the Odisha State Pollution Control Board obtained vide Lr. No 5057/IND-I-CON-6101 dated 22.03.2016 and consent is valid up to 31.03.2021.

17.0 The Public hearing of the project was held on 15.11.2017 at village Baghrijholla, Tahsil- Kashipur in Rayagada district under the chairmanship of Project Director, DRDA, Rayagada for production of Alumina Refinery from 1.5 to 3.0 MTPA and CPP from 90 to 150 MW. The issues raised during public hearing inter alia, include Barrier around Red Mud Pond & Ash Pond for protection of human & animals; Prevention of Dust pollution caused by the industry; River water Pollution in Bada Nadi due to discharge from plant; Plantation over surrounding bare hills; employment and development of social infrastructure; etc.

18.0 An amount of Rs. 135.8 Crores (2.5% of Project cost of Rs. 5432.00 Crore) has been earmarked for Enterprise Social Commitment based on public hearing issues. The details of ESC proposed are as follows:

Sl. No	Enterprise Social Commitment Activities	Year 1 (FY18)	Year 2 (FY19)	Year 3 (FY20)	Year 4 (FY21)	Year 5 (FY22)	Year 6 (FY23)	Total
1	Education	8	705	550	298	100	75	1736
2	Health & Hygiene	500	114	20	146	183	355	1318
3	Village	86	399	296	571	682	800	2834

EC for the proposed enhancement of production capacity of Alumina Refinery (1.5 MTPA to 3.0 MTPA) along with Cogeneration Power Plant (90 MW to 150 MW) by M/s Utkal Alumina International Limited at village Doraguda, Tehsil Kashipur, District Rayagada, Odisha

	Infrastructure							
4	Skill development	0	300	190	530	485	0	1505
5	Livelihood & Entrepreneurship	0	90	0	2390	2090	1640	6210
	Total	594	1608	1056	3935	3540	2870	13603

All figures above are in Rs Lakhs

DETAILED ENTERPRISE SOCIAL COMMITMENT (ESC)

Sl	Project	Village	Type of intervention	Budget (in lakhs)						Total
				FY18	FY19	FY20	FY21	FY22	FY23	
1	Construction of School building upto +2 Science.	Oshapada			700	540	220	20	20	1500
2	Infrastructure for Govt. Schools in the periphery	Upper Kampore	School boundary wall, Bore well with OHT, Providing Equipments	2			7	3	8	20
		Khotlapadar	School boundary wall, Providing Equipments				6	3	2	11
		Gokulmun da	School boundary wall, Providing Equipments	2				5	3	8
		Kucheipadar	School Painting, Playground development, Kitchen building, Providing equipments, solar lighting system	2	3	3	35	2	6	51
		G.Koral	Bore well with OHT, Boundary wall, Electricity, Providing equipments			2	6	3	4	15
		Kapuguda	School boundary wall					5	3	8
		Thutiber	Toilets & Hand basins, Providing equipments	2	2		3	6	4	17
		Oshapada	Rising height of School boundary wall, Providing equipments				2	4	2	8
		Tikiri	Protection wall in Girls High School						6	6
		Bilamal	School boundary wall, Providing equipments	2			2	5	3	12
	Makapadar	School boundary wall, Playground,			3	5	3	8	19	

EC for the proposed enhancement of production capacity of Alumina Refinery (1.5 MTPA to 3.0 MTPA) along with Cogeneration Power Plant (90 MW to 150 MW) by M/s Utkal Alumina International Limited at village Doraguda, Tehsil Kashipur, District Rayagada, Odisha

			Providing Equipments							
		Ratachuan	School boundary wall, Providing Equipments			2	7	2	11	
		Jogiparitunda	School boundary wall, Providing Equipments			5	2	2	7	
		Dangasil	Solar lighting system				30			
		Dwimundi	School building, Providing equipments, School boundary wall			5	4	2	13	
Sub Total				8	5	10	78	80	55	236
3.	Construction of Hospital Building at Ushapada			100						100
4	Hospital equipment's and assets for Utkal Hospital			350		30	30			440
5	Provision of 4 ambulances									
		Tikiri			10					10
		Dongasil				10				10
		Kucheipadar				10				10
		Chandragiri			10					10
Sub					20	20				40
Total					20	20				40
6	Drinking water facility in the peripheral villages									
		Semiliguda	Handpump/Tubewell, OHT with borewell	2.5				45		47.5
		Tikiri	Handpump/Tubewell, OHT with borewell	2.5			3	100		105.5
		Ghuguput	Handpump/Tubewell				3	4		7
		Lacchuguda	OHT with borewell				40	3		43
		Bhitarmuskuni	OHT with borewell		17		2			19
		Doraguda	OHT with borewell			22		3		25
		Kucheipadar	OHT with borewell			7	40	7		54
		Gokulmun da	OHT with borewell			30				30
		Makapadar	OHT with borewell				35			35
		Ratachuan	OHT with borewell				30			30
		RR Colony I	OHT with borewell	45	40					85
		Dudighat	SwajalDhara,		7			9		16

EC for the proposed enhancement of production capacity of Alumina Refinery (1.5 MTPA to 3.0 MTPA) along with Cogeneration Power Plant (90 MW to 150 MW) by M/s Utkal Alumina International Limited at village Doraguda, Tehsil Kashipur, District Rayagada, Odisha

			Dugwells								
		Karli	SwajalDhara					15	15		
		Badlijhara n	SwajalDhara, Tubewell			9		3	12		
		Ghatiguda	SwajalDhara			12		2	14		
		Dwimundi	SwajalDhara			6		4	10		
		D.Koral	OHT with bore well					100	100		
Sub Total				50	64	0	86	153	295	648	
7	Community Toilet to facilitate SwachataAbhiyan at Nuapada, Tikiri and Kashipur	Nuapada			30					30	
		Tikliri					30			30	
		Kashipur							30	30	
Sub Total					30	0	30	0	30	90	
8	Creation of irrigation infrastructure in the peripheral villages		Check dam/ Irrigation Channel/ DBI etc.								
		Dwimundi	Water Harvesting Structure, Irrigation Channel		8	9	6	6	5	34	
		Bilamal	Dam, Irrigation Channel		9	7	5		4	25	
		Kodipari	Dam, Irrigation Channel		6	12	4	8	10	40	
		Gulmijhol a	Dam, Irrigation Channel		10		6		4	20	
		Tharli	Water Harvesting Structure, Irrigation Channel	4		5	3		4	16	
		Lundruko na	Dam, Irrigation Channel		7				5	12	
		G.Koral	Water Harvesting Structure, Irrigation Channel		4	4			6	14	
		Makapada r	Water Harvesting Structure, Irrigation Channel			9			7	16	
		Sanamatik ona	Dam, Irrigation Channel					12	6	18	
		Mailiguda	Dam, Irrigation Channel		7				8	15	
		Tikirapada	Irrigation Channel						6	6	
		Kucheipad ar	Irrigation Channel	6	7	4	8	5	4	34	
		Bariaguda	Irrigation Channel				4		3	7	
	Dongasil	Irrigation Channel		3		5		4	12		
	Tikiri	Irrigation Channel		13	14	6	5	5	43		
	TalaKamp ore	Irrigation Channel		4		3	5	6	18		
	Upper Kampore	Irrigation Channel			4		6	4	14		
	D.Koral	Irrigation Channel					8	5	13		
	Mundagao n	Irrigation Channel					4	6	10		
	Karli	Irrigation Channel					6	8	14		
	Dudukaba hal	Irrigation Channel					10	9	19		

EC for the proposed enhancement of production capacity of Alumina Refinery (1.5 MTPA to 3.0 MTPA) along with Cogeneration Power Plant (90 MW to 150 MW) by M/s Utkal Alumina International Limited at village Doraguda, Tehsil Kashipur, District Rayagada, Odisha

		Lachhuguda	Irrigation Channel					8	7	15
		Ratachuan	Irrigation Channel					6	4	10
		Badlijhara n	Irrigation Channel					4	5	9
		Baliguda	Diversion Based Irrigation	5					2	
		Renganasil	Irrigation Channel					7	4	11
Sub Total				15	78	68	50	100	141	452
9	Construction of Community Centres in peripheral villages									
		D.Koral	Community Hall			15				15
		Bagrijhola	Community Hall				15			15
		Tikiri	Community Hall		30					30
		Gokulmun da	Community Hall						15	15
		Ratachuan	Community Hall					15		15
		Ushapada	Community Hall						15	15
		Bhitarmus kuni	Community Hall		15					15
		Hadiguda	Community Hall				15			15
		Lacchuguda	Community Hall				15			15
		G.Koral	Community Hall					15		15
		Kucheipadar	Community Hall				15			15
		Sorishapadar	Community Hall					15		15
		Kodipari	Community Hall					15		15
		Semiliguda	Community Hall						15	15
		Bariaguda	Community Hall					15		15
		Karli	Community Hall					15		15
		Dongasil	Community Hall						15	15
		Pandakapadar	Community Hall						15	15
		Sanamatikona	Community Hall						15	15
		Gulmijhola	Community Hall						15	15
Total				0	45	15	60	90	105	315
10	Setting up of Skill building centre (Mobile repairing, bike repairing, vermicomposting, mushroom cultivation, household equipment repairing, applique making, nursery raising, computer training, agricultural training, watch				200	190	530	485		1405

EC for the proposed enhancement of production capacity of Alumina Refinery (1.5 MTPA to 3.0 MTPA) along with Cogeneration Power Plant (90 MW to 150 MW) by M/s Utkal Alumina International Limited at village Doraguda, Tehsil Kashipur, District Rayagada, Odisha

	repairing etc.)								
11	Lemon Grass promotion project	Bagrijhola , Andirakan ch, D.Koral, Paikupakh al, etc.			50	50	50	50	200

19.0 The capital cost of the project is Rs 5432.00 Crores and the capital cost for environmental protection measures is proposed as Rs. 255.00 Crore. The annual recurring cost towards the environmental protection measures is proposed as Rs. 5.55 Crores. The employment generation from the proposed project/expansion is 375 direct employees and about 725 contractual workforces. The details of capital cost for environmental protection measures and annual recurring cost towards the environmental protection measures are as follows:

Sl. No.	Particulars	Rs. in Lakhs
I	AIR POLLUTION CONTROL	
1	Electrostatic precipitator	10000
2	Chimney	3000
3	Flue Gas Desulphurization System unit for boilers	2000
4	Dust Collector – Bag Filters	500
5	Water Sprayer (Stationary)	200
II	WATER POLLUTION CONTROL	
1	Domestic effluent treatment plant	100
2	Industrial ETP	200
3	Storm water drains, Caustic drain	1500
4	Caustic Pond/Guard Pond	300
5	Sewage System	100
6	Ash Pond/Red Mud Pond lining	3000
7	Sump Pit & Pumps	2000
III	NOISE POLLUTION CONTROL	200
IV	ENV. MONITORING AND LAB INSTRUMENTS	200
V	OCCUPATIONAL HEALTH & FIRE FIGHTING SYSTEM	
1	Occupational Health Equipment	100
2	Fire Fighting Equipment & Network System	1500
VI	GREEN BELT AND PLANTATION	500
VII	RAIN WATER HARVESTING	100
	GRAND TOTAL	25500

Recurring Annual Cost for Environmental Protection

Sl. No.	Particulars	Rs. in Lakhs
1	Air pollution control	50
2	Water pollution control	70
3	Noise pollution control	30
4	Environmental monitoring and management	80
6	Occupational health	150
7	Green belt & Plantation	100
8	Others (Environmental studies, expert advice etc.)	75
	TOTAL	555

EC for the proposed enhancement of production capacity of Alumina Refinery (1.5 MTPA to 3.0 MTPA) along with Cogeneration Power Plant (90 MW to 150 MW) by M/s Utkal Alumina International Limited at village Doraguda, Tehsil Kashipur, District Rayagada, Odisha

20.0 Greenbelt will be developed in 353 Ha which is about 33% of the total acquired area. A 100-m wide greenbelt, consisting of at least 3 tiers around plant boundary will be developed as greenbelt and green cover as per CPCB/MoEF&CC, New Delhi guidelines. Local and native species will be planted with a density of 2500 trees per hectare. Total no. of 3,00,000 saplings will be planted and nurtured in 353 hectares in 6 years.

21.0 The proponent has mentioned that there is court case (W.P.No. 5697 of 2007 in High Court of Odisha and No order/direction of the court as on today) and no violation under EIA Notification to the project or related activity.

22.0 The EIA/EMP has been prepared by EIA Consultant Organization M/s Kalyani Laboratories Pvt. Ltd. Accredited vide QCI/NABET Ref.:RAAC-137, dated 07.07.2017; Sl. No. 87 of the list in QCI Accreditation Register dated 5.01.2018.

23.0 The proposal was considered in the 28th Meeting of the Expert Appraisal Committee on Industry – I projects held during 5th- 7th February 2018; further considered in the 30th meeting of Expert Appraisal Committee held during 9th -10th April, 2018 and 31st meeting of EAC held during 7th to 9th May 2018. After detailed deliberations the committee recommended the instant proposal for environmental clearance with following Specific and General conditions.

24.0 The Ministry of Environment, Forest and Climate Change has considered the application based on the recommendations of the Expert Appraisal Committee (Industry-I) and hereby decided to grant Environmental Clearance for the proposed enhancement of production capacity of Alumina Refinery (1.5 MTPA to 3.0 MTPA) along with Cogeneration Power Plant (90 MW to 150 MW) by M/s Utkal Alumina International Limited at village Doraguda, Tehsil Kashipur, District Rayagada, Odisha under the provisions of EIA Notification, 14th September, 2006, as amended, subject to strict compliance of the following Conditions:

- 01*
1. The PP shall implement recommendations of the approved Site-Specific Conservation Plan & Wildlife Management Plan in consultation with the State Forest Department. The implementation report shall be furnished along with the six-monthly compliance report.
 2. The red mud already generated from the existing plant shall be stored in the red mud pond lined with impervious clay prior to use to prevent leakage, designed as per the CPCB guidelines with proper leachate collection system. Ground water shall be monitored regularly all around the red mud disposal area and report submitted to the Regional Office of the Ministry. Proper care shall be taken to ensure no run off or seepage from the red mud disposal site to natural drainage. Plan shall be prepared and implemented for utilising the already generated red mud in a time bound manner.
 3. Water spraying on the red mud pond shall be arranged to prevent fine dust from being blown off the stack. Longer- term treatment of the red mud shall include reclamation of the mud ponds, neutralization, covering with topsoil, and planting with vegetation.
 4. Decanted water from red mud pond is collected in the Process Water Lake during the monsoon and the same water recycled back to the process through pumping arrangements.
 5. 100 % of the fly ash generated shall be utilised.

EC for the proposed enhancement of production capacity of Alumina Refinery (1.5 MTPA to 3.0 MTPA) along with Cogeneration Power Plant (90 MW to 150 MW) by M/s Utkal Alumina International Limited at village Doraguda, Tehsil Kashipur, District Rayagada, Odisha

6. The company shall construct separate RCC drains for carrying storm water inside the plant.
7. The water drawl shall not exceed 20,000 m³/day (existing and the expansion project put together).
8. An amount of Rs Rs. 135.8 Crores (2.5% of Project cost of Rs. 5432.00 Crore) proposed towards Corporate Environmental Responsibility shall be utilized as capital expenditure in project mode. The project shall be completed in concurrence with the implementation of the expansion and estimated on the basis of Scheduled Rates.
9. Green belt shall be developed in 353 Ha equal to 33% of the plant area with a native tree species in accordance with CPCB guidelines. The greenbelt shall inter alia cover the entire periphery of the plant.
10. The Capital cost Rs. 255.00 Crore and annual recurring cost Rs. 5.55 Crores towards the environmental protection measures shall be earmarked separately. The funds so provided shall not be diverted for any other purpose.
11. Kitchen waste shall be composted or converted to biogas for further use.
12. The project proponent shall (Air Quality Monitoring):
 - a. install 24x7 continuous emission monitoring system with respect to standards prescribed in Environment (Protection) Rules 1986 vide G.S.R 742 (E) dated 30th August 1990 and thereafter amended vide G.S.R 46 (E) dated 3rd February 2006 (Aluminium); S.O. 3305 (E) dated 7th December 2015(Thermal Power Plants) as amended from time to time and connected to SPCB and CPCB online servers and calibrate these system from time to time according to equipment supplier specification through labs recognised under Environment (Protection) Act, 1986 or NABL accredited laboratories.
 - b. monitor fugitive emissions in the plant premises at least once in every quarter through laboratories recognised under Environment (Protection) Act, 1986 or NABL accredited laboratories.
 - c. Install system carryout Continuous Ambient Air Quality monitoring for common/criterion parameters relevant to the main pollutants released (e.g. PM₁₀ and PM_{2.5} in reference to PM emission, and SO₂ and NO_x in reference to SO₂ and NO_x emissions) within and outside the plant area at least at four locations (one within and three outside the plant area at an angle of 120° each), covering upwind and downwind directions;
 - d. submit monthly summary report of continuous stack emission and air quality monitoring and results of manual stack monitoring for calibrations of CEMS and manual monitoring of air quality /fugitive emission to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report.
13. The project proponent shall (Water Quality Monitoring):
 - a. install 24x7 continuous effluent monitoring system with respect to standards prescribed in Environment (Protection) Rules 1986 (G.S.R 742 (E) dated 30th August 1990 and further amended vide G.S.R 46 (E) dated 3rd February 2006 (Aluminium); S.O. 3305 (E) dated 7th December 2015 (Thermal Power Plants) as amended from

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time to time and connected to SPCB and CPCB online servers and calibrate these system from time to time according to equipment supplier specification through labs recognised under Environment (Protection) Act, 1986 or NABL accredited laboratories.

- b. monitor regularly ground water quality at least twice a year (pre and post monsoon) at sufficient numbers of piezometers/sampling wells in the plant and adjacent areas through labs recognised under Environment (Protection) Act, 1986 and NABL accredited laboratories; and
- c. submit monthly summary report of continuous effluent monitoring and results of manual effluent testing and manual monitoring of ground water quality to Regional Office of MoEF&CC, Zonal office of CPCB and Regional Office of SPCB along with six-monthly monitoring report.

14. The project proponent shall (Air Pollution Control):

- a. ensure ambient air quality around the project site as prescribed under National Ambient Air Quality Standards issued by the Ministry vide G.S.R. No. 826(E) dated 16th November, 2009 (as amended from time to time)
- b. provide appropriate Air Pollution Control (APC) system for all the dust generating points including fugitive dust from all vulnerable sources, so as to comply prescribed stack emission and fugitive emission standards.
- c. provide leakage detection and mechanised bag cleaning facilities for better maintenance of bags;
- d. provide sufficient number of mobile or stationery vacuum cleaners to clean plant roads, shop floors, roofs regularly;
- e. ensure covered transportation and conveying of ore, coal and other raw material to prevent spillage and dust generation;
- f. provide covered sheds for raw materials like bauxite, coal, etc;
- g. recycle alumina dust collected in ESPs installed in calciner.

15. The project proponent shall (Water Pollution Control):

- a. adhere to 'zero liquid discharge';
- b. provide Sewage Treatment Plant for domestic wastewater; and
- c. provide garland drains and collection pits for each stock pile to arrest the run-off in the event of heavy rains and to check the water pollution due to surface run off.

16. The project proponent shall (Water Conservation):

- a. practice rainwater harvesting to maximum possible extent; and
- b. reduce water consumption in bauxite beneficiation and alumina refinery by concentrating the solids in the tailings;

17. The project proponent shall (Energy Conservation):

- a. provide waste heat recovery system (pre-heating of combustion air) at the flue gases.
- b. provide solar power generation on roof tops of buildings, for solar light system for all common areas, street lights, parking around project area and maintain the same regularly; and

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- c. Provide the project proponent for LED lights in their offices and residential areas.
18. Used refractories shall be recycled as far as possible.
 19. Oily scum and metallic sludge recovered from ETP shall be mixed, dried, and briquetted and reused.
 20. The project proponent shall prepare GHG emissions inventory and shall submit the programme for reduction of the same including carbon sequestration including plantation.
 21. Emergency preparedness plan based on the Hazard identification and Risk Assessment (HIRA) and Disaster Management Plan shall be implemented.
 22. The project proponent shall carry out heat stress analysis for the workmen who work in high temperature work zone and provide Personal Protection Equipment (PPE) as per the norms of Factory Act.
 23. The project proponent shall adhere to the corporate environmental policy and system of the reporting of any infringements/ non-compliance of EC conditions at least once in a year to the Board of Directors and the copy of the board resolution shall be submitted to the MoEF&CC as a part of six-monthly report.
 24. Ventilation system shall be designed for adequate air changes as per ACGIH document for all tunnels, motor houses.
 25. 100% utilization of fly ash shall be ensured. All the fly ash shall be provided to cement and brick manufacturers for further utilization and Memorandum of Understanding in this regard shall be submitted to the Ministry's Regional Office.
 26. All the recommendations made in the Charter on Corporate Responsibility for Environment Protection (CREP) for the Aluminium Industry shall be implemented.
 27. A dedicated environmental cell with qualified personnel shall be established. The head of the environment cell shall report directly to the head of the organization.
 28. Provision shall be made for the housing of construction labour within the site with all necessary infrastructure and facilities such as fuel for cooking, mobile toilets, mobile STP, Safe drinking water, medical health care, crèche etc. The housing may be in the form of temporary structures to be removed after the completion of the project.
 29. The project authorities must strictly adhere to the stipulations made by the State Pollution Control Board and the State Government.
 30. No further expansion or modifications in the plant shall be carried out without prior approval of the Ministry of Environment, Forests and Climate Change (MoEF&CC).
 31. The waste oil, grease and other hazardous waste shall be disposed of as per the Hazardous & Other waste (Management & Transboundary Movement) Rules, 2016.
 32. The ambient noise levels should conform to the standards prescribed under EPA Rules, 1989 viz. 75 dB(A) during day time and 70 dB(A) during night time.
 33. Occupational health surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act.

EC for the proposed enhancement of production capacity of Alumina Refinery (1.5 MTPA to 3.0 MTPA) along with Cogeneration Power Plant (90 MW to 150 MW) by M/s Utkal Alumina International Limited at village Doraguda, Tehsil Kashipur, District Rayagada, Odisha

34. The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/EMP report.

35. The project proponent shall (Post-EC Monitoring):

- a. send a copy of environmental clearance letter to the heads of Local Bodies, Panchayat, Municipal bodies and relevant offices of the Government;
- b. put on the clearance letter on the web site of the company for access to the public.
- c. inform the public through advertisement within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB and may also be seen at Website of the Ministry of Environment, Forests and Climate Change (MoEF&CC) at <http://envfor.nic.in>.
- d. upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and update the same periodically;
- e. monitor the criteria pollutants level namely; PM10, SO2, NOx (ambient levels as well as stack emissions) or critical sectoral parameters, indicated for the projects and display the same at a convenient location for disclosure to the public and put on the website of the company;
- f. submit six monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e-mail) to the Regional Office of MoEF&CC, the respective Zonal Office of CPCB and the SPCB;
- g. submit the environmental statement for each financial year in Form-V to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently and put on the website of the company;
- h. inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.

25.0 The Ministry may revoke or suspend the clearance, if implementation of any of the above conditions is not satisfactory.

26.0 The Ministry reserves the right to stipulate additional conditions if found necessary. The Company in a time bound manner shall implement these conditions.

27.0 The PP shall abide by all the commitments and recommendations made in the EIA/EMP report and that during their presentation to the EAC. The commitment made by the project proponent to the issue raised during Public Hearing shall be implemented by the proponent

28.0 The above conditions shall be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and the Public Liability Insurance Act, 1991 along with their amendments and rules.

EC for the proposed enhancement of production capacity of Alumina Refinery (1.5 MTPA to 3.0 MTPA) along with Cogeneration Power Plant (90 MW to 150 MW) by M/s Utkal Alumina International Limited at village Doraguda, Tehsil Kashipur, District Rayagada, Odisha

29.0 This EC is issued in supersession of the earlier EC vide F. No. J-11011/753/2007-IA-II(I), dated 29.01.2008.

30.0 This EC is subject to the out come of the court case in W.P.No. 5697 of 2007 (Prafulla Samantray Vs Union of India & Others) before High Court of Odisha.

31.0 Any appeal against this EC shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

This issues with the approval of competent Authority.

Sharath Kumar Pallerla
25/6/18
(Sharath Kumar Pallerla)
Scientist 'F' / Director

Copy to:-

1. **The Secretary**, Department of Environment, Government of Odisha, Secretariat, Bhubaneswar.
2. **The Additional Principal Chief Conservator of Forests(C)**, Ministry of Environment, Forest and Climate Change, Regional Office (EZ), A/3, Chandersekharpur, Bhubaneswar – 751023.
3. **The Chairman**, Central Pollution Control Board, Parivesh Bhawan, CBD-cum-Office Complex, East Arjun Nagar, Delhi-110032.
4. **The Chairman**, Odisha State Pollution Control Board, Parivesh Bhawan, A/118 Nilakantha Nagar, Unit-VIII, Bhubaneshwar-751012
5. **The Member Secretary**, Central Ground Water Authority, A-2, W3, Curzon Road Barracks, K.G. Marg, New Delhi-110001.
6. **The District Collector**, Rayagada, Odisha.
7. **Guard File / Record file / Monitoring file.**
8. **MOEF&CC Website.**

Sharath Kumar Pallerla
25/6/18
(Sharath Kumar Pallerla)
Scientist 'F'/Director